



**GOVERNMENT OF INDIA**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI**  
**OBJECTION LIST**

**Date: 01.02.2019**

**The Following Petition/Application/Reply/Appeals Are Suffering From Defects. The Concerned Advocates Stakeholders/Authorised Representatives Are Requested To Remove The Defects Immediately.**

| S.No. | DAIRY NO. | DAIRY DATE | CASE DETAILS  | IBC/ COMPANIES                 | COUNSEL NAME S/Shr/Ms/M/s          | DEFECTS   |
|-------|-----------|------------|---|--------------------------------|------------------------------------|---|
| 1     | 1012      | 23-Feb-18  | Sachin Singh V/s M/S Radikal Foods Limited  | Section 9                      | Gurpreet Singh G.S Law Attorney    | About Less than 1 Lac   |
| 2     | 7103      | 27-Feb-18  | Mrs. Bhupinder Kaur v/s Piyush Colonisers Limited                                     | IB/302/18                      | PSP Legal Advocates and Solicitors | Fees  |
| 3     | 1794      | 27-Feb-18  | Sh. Ashok Bansal v/s Registrar of Companies, NCT of Delhi                             | Section 441                    | Anurag Sharma                      | MOA, AOA  |
| 4     | 2169      | 13-Apr-18  | Magnum Ventures Limited v/s Sehgal Packaging Private Limited                          | Section 9                      | Shobhit Nanda                      | Page No. 59, 61, 63, 65, 67, 69, 71, 112 to 118 amount cut  |
| 5     | 2233      | 19-Apr-18  | M/s Xionn Versus M/s Aman Hospitality Private Limited                                 | CP.No. 1050/2016               | Suman Doval                        | Flued in Index and advance service to the opposite party  |
| 6     | 5277      | 30-May-18  | Dinkar Dogra v/s S.P Contracts Pvt. Ltd. & ORS  | C.P. No. 29 (ND)/2016          | Manjit Singh Ahluwalia             | Page No. 5 to 9, 10, 12, 14 Font Small  |
| 7     | 3869      | 11-Jun-18  | Abhinandan Kumar v/s MVL Ltd.   | Section 7                      | Sachin Jain                        | Page No. 43, 45, 46. 47. 48, 50 – 60 Not clear  |
| 8     | 3966      | 13-Jun-18  | Power2SME Private Limited v/s Allied Strips Limited & Ors.                            | IB No. 46/(PB)/2018            | Digamber Singh                     | Page No. 7 & 8 – Font Small, Page No. 24, 25, 96, 97 – Blank, 212, 213, 234, 235, 238, 245, 247 to 258, 260 – Not Clear, Page No. 7 to 12, 14, 20 – 26, 28 – 35, 39 – 43, 47 – 50 – Not Clear |
| 9     | 7014      | 2-Jul-18   | Mrs. Veena Kohli and Ors. Versus Jey Kay Private Limited and Anr.                     | Appeal No. 31/59/PB of 2018    | Nandita Rao                        | Estamp Date is not matched with affidavit   |
| 10    | 4199      | 2-Jul-18   | M/s Apt Packaging Limited v/s M/s Sheon Skincare Pvt. Ltd                             | IB No. 306/(ND)/2017           | Navjit Singh                       | Page No. 103 to 105 Not Clear, Page No. 26 Missed   |
| 11    | 7231      | 6-Jul-18   | Acropolymers Pvt. Ltd   | C.P. No. 203/241/242 (ND)/2018 | R & R Legal                        | Fluid in Index Page No. 107, 108, 109   |
| 12    | 4747      | 18-Jul-18  | BRIJ MOHAN SAHNI V/S. PAWAN BUILDWELL PVT. LIMITED                                    | IB/197/ND/2018                 | ARUN CHADHA                        | 11,16-18,45 NOT CLEAR PAGES   |
| 13    | 8024      | 30-Jul-18  | Income Tax Officer, Ward 16 (1), New Delhi v/s Registrar of Companies, Delhi and Ors. | Section 252 (1) and 252 (3)    | Zoheb Hossain                      | STK – 7 missing   |
| 14    | 5312      | 3-Aug-18   | CPM India Sales & marketing Pvt. Ltd v/s Bharti Airtel Ltd.                           | IB No. 71 (PB)/2018            | Aditya Narain                      | Page No. 13, 25, 28, 29, 30, 33, 108, 110, 114, 116, 121 – 122, 127 – 130, 139 – 140, 162 – 167, 189 – 194, 216 – 224, 226, 257, 298 – 300 – These pages are Repeated                         |
| 15    | 8744      | 23-Aug-18  | Praksah Chandra Fullara & Anr Vs Protein Impex Pvt Ltd                                | CP 86(ND)10                    |                                    |   |
| 16    | 6363      | 6-Sep-18   | Mr. Nitin Khandelwal v/s Maini Construction Equipments Pvt. Ltd                       | C.A. No. 741/2018              | PBA Srinivasan                     | Page 15 to 46 Not Clear   |

|    |       |           |   |                          |                                     |   |
|----|-------|-----------|---|--------------------------|-------------------------------------|---|
| 17 | 6445  | 7-Sep-18  | Dharam Pal Singh & Ors. v/s M/s Grand Venezia Commercial Towers Ltd.              | IB No. 243 (PB)/2018     | Priyadarshi Chaitanyashil           | Page No. 54 Not clear, Page No. 94 to 100 Not clear   |
| 18 | 7049  | 26-Sep-18 | SUNIL HANDA V/S TODAY HOMES NOIDA PVT LTD   | IB/923/PB/18             | SUMESH DHAWAN                       | 42,44,49, NOT CLEAR 52, 60 MISSED PAGE NOT PROPER MANAGE  |
| 19 | 7049  | 26-Sep-18 | SUNIL HANDA V/S TODAY HOMES NOIDA PVT LTD   | IB/923/PB/18             | SUMESH DHAWAN                       | 42,44,49, NOT CLEAR 52, 60 MISSED PAGE NOT PROPER MANAGE  |
| 20 | 7140  | 27-Sep-18 | Shri Krishan Garg Versus AVS Contractors Pvt. Limited                             | IB-887(PB)/2018          | Rajesh Goswami                      | Sign on Written Submissions 26-89 English Translations  |
| 21 | 10297 | 8-Oct-18  | Kamal Kishore Newar & Ors Vs Newar Steels Ltd                                     | CP 418(ND)18             |                                     |   |
| 22 | 9968  | 12-Oct-18 | RELIGARE ENTERPRISE LTD VS ANR SECURITIES PVT LTD                                 | IB-1379-PB-2018          | KUNAL CHATERJI                      | HARD COPY NOT COMPLETE  |
| 23 | 8238  | 25-Oct-18 | Ansal Lotus Melange Projects Pvt. Ltd. V/s. Majestic Properties Pvt. Ltd.         | Section-7                | Siddharth Sharma                    | Pages Missing-80-90   |
| 24 | 8259  | 26-Oct-18 | Jaswant International Private Limited Versus Cllina Care Overseas Private Limited | IB No. 1060/2018         | Sandeep Mahajan                     | Page 7 Missed   |
| 25 | 8315  | 29-Oct-18 | Religare Finvest Private Limited and Mdland Wears Private Limited                 | Section 60 (5)           | Kunal Chatterji                     | Page 164-194 Missed, 217-220 NOT CLEAR AND 238 PAGE NOT IN SEQUENCE                                       |
| 26 | 8384  | 29-Oct-18 | Dena Bank V/s. Kansal Building Solutions Pvt. Ltd.                                | CP. No. 816of2018        | K. Kumar                            | Pages Not Clear-42-43   |
| 27 | 8454  | 30-Oct-18 | Mr. Rahul Mohta and Anr. Versus Parsvanath Develpers Private Limited              | IB No. 1254 (ND)/2018    | KNM and Partners, Law Offices       | Vakalatnama Missed  |
| 28 | 8450  | 30-Oct-18 | Col. Sanjeev Dalal (Retd.) v/s International Recreation & Amusement Limited       | Ib No. 1084 (PB)/2018    | Mohd. Nazim Khan                    | Page No. 38 Not clear, Page No. 44 wrong arranged, Page No. 87 – Translate, Page No. 88 – Translate       |
| 29 | 11052 | 1-Nov-18  | DINKAR DOGRA V/S SP CONTRACTS PVT LTD   | CP NO.29/ND/16           | MANJIT SINGH AHLUWALIA              | 41,42,60, 61-63,82 ALL PAGES NUMBERING WRONG  |
| 30 | 11057 | 1-Nov-18  | MSCRI BEL PVT. LTD.   | CP/201/252/ND /2018      | HIMANSHU SHARMA                     | SUPPORTING AFFIDAVIT  |
| 31 | 11047 | 1-Nov-18  | National Industrial Corporation Limited   | CP No. 355/14/ND 2018    | Nikhil Jain                         | Page 19-20 Not Clear  |
| 32 | 8616  | 2-Nov-18  | State Bank of India Versus M/s Surya Pharmaceutical Limited                       | C.P.No. IB 904 (PB)/2018 | Harvinder Kumar Jatana              | Page 6-8 not clear  |
| 33 | 12375 | 12-Nov-18 | Eagle Renewable Power Solution Pvt. Ltd. V/s. ROC                                 | CP-29-271-272-ND-2018    | KUMAR KANT JHA                      | PROOF OF SERVICE MISSED   |
| 34 | 8778  | 12-Nov-18 | Northern Freight Carriers (Delhi) v/s Super Floorings Pvt. Ltd                    | IB No. 1074 (ND)/2018    | Shikha Sapra                        | Index Fluid in Page No. 63 to 69 Amount cut   |
| 35 | 8790  | 13-Nov-18 | Stressed Assets Stabilisation Fund v/s JK Knit India Ltd                          | IB No. 1075/ND/2018      | Vibhav Mahajan                      | Many pages required translation, true copy and sign required on the petition                              |
| 36 | 8861  | 14-Nov-18 | IFCI Limited v/s Hi-Point Investment & Finance Private Ltd.                       | IB No. 478 (ND)/2017     | ASA Legal Services LLP              | Page No. 20 to 26, 38 to 51 not clear   |
| 37 | 8967  | 15-Nov-18 | Bank of Baroda v/s M/s Rathi Steel and Power Ltd.                                 | IB No. 1128/2018         | Anand Shankar Jha                   | 410 to 470, 499, 527, 528, 529, 530, 640, 659, 713, 731, 732, 733, 735, 748, 749, 750, 751, 752, 829, 830 |
| 38 | 8923  | 15-Nov-18 | Jai Mahakal Logistics v/s Mahendra Kumar Khandelwal                               | C.P. No. 202 (IB)/2017   | Mrinal Bharat Ram                   | Page No. 80, 83, 155 Not clear, Fluid in Page – 1   |
| 39 | 8999  | 16-Nov-18 | M/s Triumph Concepts (India) Pvt. Limited   | IB-1318 (ND)/2018        | Varun Kumar Chopra, VKS Law Offices | 25-33 not Clear   |
| 40 | 11587 | 19-Nov-18 | Wukai Song v/s M/s DO Mobile India Pvt Ltd and Ors.                               | CP/377/241/PB/ 2018      | Advocates and Legal Consultants     | After 61 no. sign missed on Respendent, page numbering, 41A to 41 C, 44, 46, 47, 48, 50 Not clear         |

|    |       |           |   |                            |                        |                                      |
|----|-------|-----------|---|----------------------------|------------------------|--------------------------------------|
| 41 | 11666 | 20-Nov-18 | ANITA DIXIT VS UNITECH LTD  | CP-124-ND-2016             | SAHIL SHAERDILLYA      | ORIGINAL VAKALATNAMA                 |
| 42 | 11667 | 20-Nov-18 | Harsh Petroleum Limited   | Section 14 (1)             | Narendra Kumar Surana  | First it should be filed in ROC      |
| 43 | 11708 | 22-Nov-18 | ACROSS MARKETING SERVICES   | SECTION 252                | LAKSHMI GURUNG         | PAGE NO. 3 DIM                       |
| 44 | 11683 | 22-Nov-18 | Perfect Builder and Developers Pvt. Limited Versus ROC, Delhi       | CP No. 603 (ND) of 2018    | Yogesh Chhabra         | Page 25-30 not clear                 |
| 45 | 11730 | 22-Nov-18 | Registrar of Companies v/s Singhal Securities Private Limited       | C.P. No. 283/271-272/ND/18 | Kalyani & Associates   | Page No. 27, 42 to 48 Not clear      |
| 46 | 9236  | 26-Nov-18 | IFCI LTD VS ERA HOUSING AND DEVELOPERS INDIA LTD                    | IB489(ND)2018              |                        |                                      |
| 47 | 9300  | 26-Nov-18 | CP 1139/PB/18 ANRAG GUPTA VS BK EDUCATION CENTER                    | IBC                        | NARESH KR. BANSAL      | PG. 16,135,136,137,245 NOT CLEAR     |
| 48 | 9317  | 26-Nov-18 | ASIA PRAGATI CAPFIN PVT. LTD. V/S. SN JEE BUILDWELL PVT. LIMITED    | IB/983/PB/2018             | S&R ASSOCIATES         | SOFT COPY WRONG                      |
| 49 | 9234  | 26-Nov-18 | IFCI LTD VS ERA HOUSING AND DEVELOPERS INDIA LTD                    | IB-489-PB-2017             | ASA LEGA SERVICES LTD  | REJOINER EVERY PAGE SIGNED HAND COPY |
| 50 | 9233  | 26-Nov-18 | IFCI Ltd. V/s. Hi-Point Investment & Finance Pvt. Ltd.              | IB/478/ND/2017             | ASA Legal Services LLP | Signed Missing                       |
| 51 | 9363  | 27-Nov-18 | WHITE METALS LTD.   | IB/160/PB/18               | UK SINGHAL             | OBJECTION DOCS                       |
| 52 | 9372  | 27-Nov-18 | SUNIL MALHOTRA VS AMR INFRA SOL. PVT. LTD.                          | IBC 7                      | OFFICE                 | PETITION NOT SIGN                    |
| 53 | 9405  | 27-Nov-18 | IND ALUSYS INDUSTREIS LTD   | IB/745/ND/2018             | SINGH LAW CHAMBERS     | PG NO. 06 NOT VISIBLE                |
| 54 | 11843 | 27-Nov-18 | BENNY IMPEX PVT LTD   | CP/268/441/ND/2018         | KARA NAGIA             | INDEX MISSING                        |
| 55 | 11841 | 27-Nov-18 | SUPERLATIVE PRODUCTS PVT. LTD.                                      | CA/146/2015                | DILIP SINGH            | E STAMP PAPER P-61,58,56,54,52,50,48 |
| 56 | 9399  | 27-Nov-18 | PATEL WOOD PRODUCTS LTD   | IB/1217PB/2018             | PSA LAW C. MLKANTS     | PG- 17 MISSING                       |
| 57 | 9400  | 27-Nov-18 | APOLO METLUS PVT LTD  | SECTION 9                  | KARAN GANDHI           | PETITION NOT SIGN                    |
| 58 | 9459  | 27-Nov-18 | RAJIVE ANEJA VS PARSVNATH LANDMARK                                  | SEC-7                      | BAELAL DAYAL           | VAKALATNAMA SOFT COPY                |
| 59 | 11854 | 27-Nov-18 | AMKODOR INDIA JV PVT LTD VS ROC                                     | CP-567-252-ND-2018         | NIRBHAY KUMAR          | 22,33, SOFT COPY NOT CLEAR           |
| 60 | 11840 | 27-Nov-18 | Krisant Breweries Ltd. V/s. Amar Pal Singh                          | CP. No. 13/441/ND/2018     | Amit Kumar             | Index Numbering Wrong                |
| 61 | 9419  | 27-Nov-18 | KKR India Financial Services Pvt. Ltd. V/s. Kwalitiy Ltd.           | IB/1440/ND/2018            | Neeraj Malik           | <b>No Document</b>                   |
| 62 | 9352  | 27-Nov-18 | Uttam Polyruhs India Pvt. Ltd. V/s. Asian Soles Pvt. Limited        | IB/1141/ND/2018            | Sumedha Dua            | Wrong Document                       |
| 63 | 9360  | 27-Nov-18 | Parag Sales Corporation V/s. All Tech Building Systems Limited      | IB/1142/ND/2018            | Amit R. Agrawal        | Wrong Document                       |
| 64 | 9477  | 28-Nov-18 | GULSHAN SETHI   | IB/1298/ND/18              | ARJUN KANT             | WRONG DOCS.                          |
| 65 | 11898 | 28-Nov-18 | UNIGAL CORGO MOVERS PVT. LTD.                                       | CA/207/252/ND/18           | SURENDER KUMAR         | WRONG DOS.                           |
| 66 | 11901 | 28-Nov-18 | SUNITA JAIN VS DEEPAK JAIN  | CP/344//241/18             | RADHIKA ARORA          | PG NO. 222-223                       |
| 67 | 9471  | 28-Nov-18 | SUMAN KUMAR SHARMA  | IB/609/ND/2018             | VARUN SNGH             | PG-20 TO 22 , 36 NOT CLEAR           |
| 68 | 11910 | 28-Nov-18 | SHUMANTO GUPTA  | CP/408/17                  | SUNIL BHATNAGAR        | PG- 47-40 NOT CLEAR PAGE NO. MISSING |
| 69 | 11929 | 28-Nov-18 | ROC VS APOORVA LEASING FINANCE INEVESTEMT COMPANY LTD               | CP/179/271-272/ND/2018     | HENNA GEORGE           |                                      |
| 70 | 11939 | 28-Nov-18 | SCHEME OF AMALGAMATION AND RISHAB TEA CO PVT LTD                    | CAA-130-PB-2018            | SATYAMOORTHY           | 8260                                 |
| 71 | 11937 | 28-Nov-18 | Milestone Safeshelter Pvt. Ltd. V/s. Mileston Devprojects Pvt. Ltd. | CA No.156/ND/2018          | B. Mishra              | Pages Not Clear-6,7-13               |

|    |       |           |  |                             |                                |  |
|----|-------|-----------|--|-----------------------------|--------------------------------|--|
| 72 | 11923 | 28-Nov-18 | ROC V/s. Apoorva Leasing Finance & Investment Company Limited                  | CP. No. 179/271-272/ND/2018 | Henna George                   | Wrong Arrange-38,47  |
| 73 | 11956 | 29-Nov-18 | FIRST WHILE VSNL'S   | CP/342/241/ND/2018          | SHIKHA JAIN                    | WRONG DOC  |
| 74 | 11952 | 29-Nov-18 | PALE HOLDING   | CP/234/14/2018              | NEERAJ SRIVASTAVA              | PAGE NO. 5 MISSING   |
| 75 | 11994 | 29-Nov-18 | M/S. SMART VALUE PRODUCTS & SERVICE LTD.                                       | SEC 41                      | NIRAJ KUMAR GOEL               | NO DOCS.   |
| 76 | 9533  | 29-Nov-18 | POOJA KAPOOR AND ORS.  | IB/316/ND/2018              | MADHU JUNEJA                   | SUPPORTING AFFIDAVITS MISSED WIH REPLY AND INDEX                               |
| 77 | 9531  | 29-Nov-18 | THE INDURE PVT. LTD.   | IB/227/PB/2018              | PRASHANT MEHTA                 | PAGE NO. 12  |
| 78 | 11970 | 29-Nov-18 | DIN KANN DUGRA   | CP/29/ND/2016               | MANJIT SINGH                   | PG-5 AND 6 ARE MISSED  |
| 79 | 11969 | 29-Nov-18 | ISS GOLDEN DEVELOPERS PVT LTD  | CP/62/252/ND/2018           | PRASAHT KUMAR                  | FLUID IN INDEX   |
| 80 | 11972 | 29-Nov-18 | S.G AND SONS PVT LTD   | CP/307/ND/2017              | MSK AND ASSOCIATES             | TRUE COPY AND STUMP SIGN   |
| 81 | 9504  | 29-Nov-18 | STATE BANK OF INDIA V/S. KANNU ADITYA INDIA LIMITED                            | IB/1275/PB/2018             | ADITYA GUPTA                   | 206-209,210-216,440-442,444-445,495,543,542,540,539,538,537 ,VOLUME-VI SEPRATE |
| 82 | 9320  | 29-Nov-18 | COLUMBIA PETROCHEM PVT. LTD. V/S. PETROTUBE INDIA LIMITED                      | IB/343/ND/2017              | RISHI KAPOOR                   | 1177-1180,1217,1221,1222,1229,1236,1909,1063                                   |
| 83 | 11956 | 29-Nov-18 | FIRST WHILE VSNL'S   | CP/342/241/ND/2018          | SHIKHA                         | WRONG DOCUMENTS SOFT COPY  |
| 84 | 11967 | 29-Nov-18 | TATA TELESERVICES LTD. V/S. BHARTI AIRTEL LIMITED                              | CP/98/PB/2018               | DINESH SINGH                   | PAGE-3, NOT CLEAR  |
| 85 | 11985 | 29-Nov-18 | GYAN KUNJ COLONIZERS PVT LTD AND SUPRATIK PARKS PVT LTD                        | CAA-157-ND-2018             | D SINGH                        | DOCS WRONG   |
| 86 | 9501  | 29-Nov-18 | Indocraft Sales and Agencies v/s Gokul Polymers Pvt. Ltd                       | Section 9                   | Ayush Sharma                   | Page No. 68, 71 – Not Clear, 80 - missed, 90 – 99 – Not Clear Soft copy        |
| 87 | 9530  | 29-Nov-18 | The Indure Pvt. Ltd. V/s. B.K Coal Fields Pvt. Limited                         | IB/227/PB/2017              | Prashant Mehta                 | Pages Missing-213-214  |
| 88 | 11997 | 30-Nov-18 | FREECHARGE PAYMENT TECHNOLOGICS PVT. LTD.                                      | CAA/144/ND/2018             | ARJUN KRISHNA                  | <b>NO DOCUMENTS</b>  |
| 89 | 9542  | 30-Nov-18 | Small Industries Development Bank Of India V/s. Delicious Coco Water Pvt. Ltd. | IB/575/ND/2017              | ASA Legal Services LLP         | Pages Not Clear-36,43,45,51-52   |
| 90 | 9556  | 30-Nov-18 | Aluminium Udyog V/s. Parnika Commercial And Estate Pvt. Limited                | IB/488/ND/2018              | Sameer Rastogi                 | Pages Not Clear-1,6-7,10,  |
| 91 | 11998 | 30-Nov-18 | Shiv Chemfood Pvt. Ltd. V/s. ROC   | CA No. 1078/252/ND/2018     | Ravi Sharma                    | Pages Not Clear-1-5,23,26,29,33,55-57,59,66-74,76-92,100-110                   |
| 92 | 12008 | 30-Nov-18 | ROC V/s. Sri Amarnath Finance Limited  | CP. No. 172/271-272/ND/2018 | Kamal Kant Jha                 | Advance Service / Pages Not Clear-39,41,52,55,58-59                            |
| 93 | 12114 | 3-Dec-18  | SAFETY PLUS POWER LTD  | CP 263/14(1) ND 2018        | PAWAN KUMAR PAWAN              | DOCS NOT CLEAR   |
| 94 | 12105 | 3-Dec-18  | RoC Vs Nandal Finances Leasing Pvt Ltd   | CP290/271/272/ND/2018       |                                |  |
| 95 | 9654  | 3-Dec-18  | MANISH KUMAR PANDEY VS M/S BPTP LTD  | IB-1476/ND/2018             | SHAURYA SHARMA & ANKIT KHURANA | DOCS NOT CLEAR   |
| 96 | 9620  | 3-Dec-18  | TAKKESHILL ENETRPRISES   | IB/446/ND/2018              | DHARMENDRA KUMAR               | DOC NOT CLEAR  |
| 97 | 9636  | 3-Dec-18  | Sachin Guota Vs Athena Infrastructure Ltd                                      | IB/1460/2018                | RISHI KAPOOR                   | Pg 6 not clear   |
| 98 | 12031 | 3-Dec-18  | CHALLENGE SOFT TECH PVT. LTD. V/S. ROC   | CP/569/252/ND/2018          | ABHISHEK MOHAN SINHA           | 6,7,9,64,143,144,146,173,174,178,213   |

|     |       |           |   |                       |                            |   |
|-----|-------|-----------|---|-----------------------|----------------------------|---|
| 99  | 9681  | 4-Dec-18  | BHAWNA GUPTA VS INVESTMENT CARE PVT LTD                             | IB-1280-ND-2018       | NAKUL JAIN                 | 27-29-NOT CLEAR   |
| 100 | 12166 | 4-Dec-18  | SPICE MOBILITY LD.  | CP<br>CAA/123/PB/2018 | SANJAY GROVER              | PG-16,20,24,28,SOFT COPY  |
| 101 | 9692  | 4-Dec-18  | First World Print Pack V/s. Compact Lamps Pvt. Ltd.                 | IB/1095/ND/2018       | Mohan Sain                 | Wrong Document  |
| 102 | 9748  | 5-Dec-18  | LASTER AND TOOBRA LTD   |                       |                            |   |
| 103 | 9742  | 5-Dec-18  | KAMLESH CHAND VS G. V. C. T. PVT. LTD.                              | IB/327/PB/18          | KEISHNA MOHAN              | PG NO. 78,79-114 NOT CLEAR  |
| 104 | 9751  | 5-Dec-18  | KRISHNA KRAFTEX PVT. LTD.   | IB/75/ND/2018         | SWETA KAPOOR               | PAGE-19, NOT CLEAR  |
| 105 | 9790  | 5-Dec-18  | Triumph Concepts India Pvt. Ltd. V/s. A.R. Fisheries Pvt. Ltd.      | IB/1318/ND/2018       | A.S. Anand & Kawaljit Kaur | Page Missing-78-81  |
| 106 | 12240 | 6-Dec-18  | AGARWAL MEADOWS PVT. LTD.   | CA/CAA/172/PB/2018    | PRABHU SINGH               | PG-181 MISSED OBJECTION   |
| 107 | 12263 | 7-Dec-18  | WASAN SHOES LTD VS ROC , DELHI                                      | SEC 252               | A K KUCHHAL                | P 31-40 MISSED 56-74, 78 TRANSLATE 207, 208 263, 264, 340-343 NOT CLEAR ETC |
| 108 | 12763 | 7-Dec-18  | Asst Income tax Officer Vs Yuwan Solar Pvt Ltd                      | Sec 252               |                            |   |
| 109 | 12265 | 7-Dec-18  | SURINDER KUMAR BABA AND ANR DAFFODILS INDIA PVT LTD                 | CP-249/241/ND/18      | ANKIT JAIN                 | P-17 MISSING PG-NUMBERING NOT CLEAR   |
| 110 | 9919  | 7-Dec-18  | HARLAL GUPTA & SONS PVT. LTD. V/S. SAMPAX INDIA & ORS.              | SECTION-9             | SHIV CHARAN GARG           | JURISDICTION HARYANA  |
| 111 | 9872  | 7-Dec-18  | BS GLOBAL V/S. DEV POLYPLAST PVT. LTD.                              | SECTION-9             | VINEET BHAGAT              | 22,39,61,78,113,115,120,146,147,146,147,                                    |
| 112 | 9865  | 7-Dec-18  | PATEL WOOD PRODUCTS LTD. V/S. GRANITE PROPERTIES PVT. LTD.          | IB/1217/PB/2018       | CS GUPTA                   | HARD COPY LAST TWO PAGES MISSING  |
| 113 | 9915  | 7-Dec-18  | GT Infrastructure Equipments V/s. Punj Lloyd Ltd.                   | NIL                   | Rishi Pal                  | Wrong Document  |
| 114 | 9950  | 10-Dec-18 | RAHEEM INDUSTREIS VS ANVRA SECURITIES PVT .LTD                      | IB/586/ND/2018        | SIMRAN JYOT SINGH          | PG-3-4 MISSING  |
| 115 | 9969  | 10-Dec-18 | RALIGARE FINVEST LTD AND ANR SECURITES PVT .LTD                     | IB/1379/PB/2018       | KUMAL CHATTERJI            | WRONG SOFT COPY   |
| 116 | 9970  | 10-Dec-18 | RALIGARE FINVEST LTD AND ANR SECURITES PVT .LTD                     | IB/1379/PB/2018       | KUMAL CHATTERJI            | 27 PAGE BLANK AFFIDAVIT, COPY MISSED  |
| 117 | 9954  | 10-Dec-18 | RALIGARE FINVEST LTD AND ANR SECURITES PVT .LTD                     | IB/668/PB/2018        | KUMAL CHATTERJI            | WRONG DOCUMENTS   |
| 118 | 9965  | 10-Dec-18 | RALIGARE FINVEST LTD AND ANR SECURITES PVT .LTD                     | IB/1177/PB/2018       | KUMAL CHATTERJI            | PAGE NO-3 MISSED  |
| 119 | 9953  | 10-Dec-18 | RELIGARE FINVES LT AND TORUS BUILDCOM PVT LTD                       | IB-668(PB)18          | KUNAL CHATTERJI            | HARD COPY NOT COMPLATE  |
| 120 | 9956  | 10-Dec-18 | Religare Finvest Ltd Vs Platinum Infrastructure                     | IB669(PB)2018         |                            |   |
| 121 | 9960  | 10-Dec-18 | RELIGARE FINVEST LTD AND VITOBA REALTORS PVT LTD                    | IB-1178(PB)18 60 (5)  | KUNAL CHATTERJI            | 193-199 MISSING   |
| 122 | 10020 | 10-Dec-18 | INTERNATIONAL FINANCE CORPORATION VS PUNJ LLOYD LTD                 | IB-1323/PB/18         | MZM LEGAL                  | 41,141,114,111,112,74,76,171,172 TO 176 , 185,190,196,191,198,263A 297      |
| 123 | 9961  | 10-Dec-18 | RELIGARE FINVEST LTD AND VITOBA REALTORS PVT                        | IB-1178(PB)18 60 (5)  | KUNAL CHATTERJI            | SOFT COPY WRONG   |
| 124 | 12324 | 10-Dec-18 | CA (CAA) 173 (PB) QRG Corporate v/s QRG Wellness 2018 2018 L.L.P    | Company               | Manoj Kumar & Shweta       | Page No. 6 Missed, 28 & 29 Black in Duplicate                               |
| 125 | 10030 | 10-Dec-18 | Oriental Bank of Commerce v/s Allied Strips Ltd.                    | IB No. 46/PB/2018     | Pankaj Bhagat              | Page No. 15 missing   |
| 126 | 9982  | 10-Dec-18 | Pro Sportify Pvt. Ltd. V/s. Vivid IT Solutions Pvt. Ltd.            | IB/1091/ND/2018       | Akash Shinghal             | Pages Not Clear- 33,49,51,53,56,57,58                                       |
| 127 | 10061 | 11-Dec-18 | RALIGARE FINVEST LTD AND TRIPALI INVESTMENT 4 TRADING CO. PVT. LTD. | IB/670/PB/2018        | KUMAL CHATTERJI            | PG-118-121 NOT CLEAR 178-183 WRONG ARRANGE                                  |

|     |       |           |  |                              |                                 |   |
|-----|-------|-----------|--|------------------------------|---------------------------------|---|
| 128 | 10060 | 11-Dec-18 | RALIGARE FINVEST LTD AND TRIPALI INVESTMENT 4 TRADING CO. PVT. LTD       | IB/670/PB/2018               | KUMAL CHATTERJI                 | 119-122NO CLEAR TRUE COPY MISSED 169-184 WRONG ARRANGE          |
| 129 | 10071 | 11-Dec-18 | PUM INNSENSYS PVT.LTD VS C-TEL INFOSYSFEMS PVT. LTD.                     | SEC-9                        | ASHWARYA MOHAN                  | MEMO OF LIMITED BEHALF OF SYNEBRE PG-54 71-76 74-75 MISS        |
| 130 | 12336 | 11-Dec-18 | HERITAGE STEEL INDIA LTD VS ROC  | CP/336/ND/2018               | MOHIT CHAUDHARY                 | PG-4 NOT CLEAR SOFT COPY  |
| 131 | 10072 | 11-Dec-18 | STATE BANK OF INDIA VS NAVYAGA CONSULTANCY PVT LTD                       | IB/461/PB/2017               | PRIYA DARSHI BERJEE             | PG-55,58,59,61 MISSED WRONG SOFT ARRANGE                        |
| 132 | 10089 | 11-Dec-18 | DREAM LAND REALTOR PVT LTD   | IB/415/ND/2017               | RICHA KAUSHAL                   | PG-5-7 NOT CLEAR SOFT COPY                                      |
| 133 | 10043 | 11-Dec-18 | STANDARD CHARTERED BANK VS WOOLWAYS CHARTERED BANK                       | CA/293/NS/2018               | SAJEVE BHUSHAN DEORA            | <b>NO DOCS</b>  |
| 134 | 10048 | 11-Dec-18 | CAPTAINANT DEWAN V/S. AIR INDIA LIMITED                                  | IB/1542/ND/2018              | ANKIT VIJAY WARGIYA             | 3,5 NOT CLEAR PAGES   |
| 135 | 10112 | 11-Dec-18 | O.B.C V/S. SHREE SWASTIC SALES CORPORATION PVT. LTD.                     | IB/1463/ND/2018              | SK SHARMA                       | PAGE-6 MISSING  |
| 136 | 12330 | 11-Dec-18 | Neeraj Gupta v/s AT Equipments Pvt. Ltd                                  | C.P. No. 213/241/242/ND/2018 | RKG Law Associates              | Page No. 11 to 13, 18 – Not clear                               |
| 137 | 10100 | 11-Dec-18 | STORE SUPPLY INDIA AGENCY VS I.E TRADING COMPANY PVT LTD                 | IB/493/ND/2018               | Sanjay Agarwal                  | Affidavit Notary/Estamp notary                                  |
| 138 | 10161 | 12-Dec-18 | INDUSND BANK LTD VS GALLIAUM INDUSTRIES LTD                              | IB-195-ND-2017               | RAKESH KUMAR                    | OBJECTION IN SOFT COPY  |
| 139 | 12408 | 12-Dec-18 | GHAZIABAD CONCAST PVT LTD V/S ROC  | SECTION 252                  | DOLLY SHARMA                    | 49/73/49/91 NOT CLEAR SOFT COPY                                 |
| 140 | 12422 | 12-Dec-18 | ADHUNIV REALATORS PVT LTD  | CAA-35-PB-2018               | B MISHRA                        | INDEX IS BLUR ALMOST PAGES ARE NOT CLEAR                        |
| 141 | 12406 | 12-Dec-18 | MJ INTERNATIONAL PVT LTD   | CAA-153ND-2018               | SANJAY GROVER                   | 12-13 MISSED AND  |
| 142 | 10167 | 12-Dec-18 | Ahluwalia Contracts (India) Ltd. V/s. Green Max Estates Pvt. Ltd.        | Section-9                    | Rishi Kapoor                    | Pages Missing-24,57,89  |
| 143 | 10143 | 12-Dec-18 | Sadhna Island Ltd. V/s. Adventure Island Ltd.                            | Section-9                    | Rashi Bansal                    | Pages Not Clear-36,37-46,50-53,96,98,107-111,95,116-122,282-326 |
| 144 | 10144 | 12-Dec-18 | Sadhna Buildcon Pvt. Ltd. V/s. Entertainment City Ltd.                   | Section-9                    | Rashi Bansal                    | Pages Not Clear-39,52-56,58,60,61,114-140,224                   |
| 145 | 10199 | 13-Dec-18 | Advanced Automation V/s. JKR Techno Engineers Pvt. Ltd.                  | IB/1548/ND/2018              | Virendra Kumar Gupta            | Page-9 Not Clear  |
| 146 | 10223 | 13-Dec-18 | Kapil Arora V/s. Morpheus Developers Pvt. Ltd.                           | IB/949/PB/2018               | Rakesh Kumar                    | Page-6 Not Clear  |
| 147 | 10187 | 13-Dec-18 | Vineet Prakesh Anr Vs Midas SKB Infrastructure Ltd                       | IB1468(ND)2018               |                                 |   |
| 148 | 12435 | 13-Dec-18 | Ankur Buildtech Pvt. Ltd. V/s. Ganesh Contractors & Colonisers Pvt. Ltd. | CA(CAA)175/PB/2018           | Saurabh Kalia                   | 16,231-232,174,A4-Paper Original Set                            |
| 149 | 12446 | 13-Dec-18 | Ogaan India Pvt. Ltd. V/s. Ogaan Retail Pvt. Ltd.                        | CA(CAA)161/PB/2018           | Vasudha Sen                     | 32-58, Wrong Arrange / True Copy Stamp & Sign Missed            |
| 150 | 10192 | 13-Dec-18 | Abhay Agarwal(HUF) Vs Crown Realtech Pvt Ltd                             | Section 7                    | Meenakshi Singh/Sudhanshu Suman | Pg no. 32-36, 37,42   |
| 151 | 10193 | 13-Dec-18 | Akanasha Agarwal Vs Crown Realtech Pvt. Ltd                              | Section 7                    | Meenakshi Singh/Sudhanshu Suman | Pg no. 42-43 missing (DD Mistake)                               |

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| 152 | 10182 | 13-Dec-18 | Gitansh International Pvt. Ltd. V/s. Sri Ganesh Automotive Impex Pvt. Ltd. | Section-9                   | Goel & Associates                      | Pages Not Clear-<br>32,37,40,43,44,46,47,57,65,69,72,<br>73,77,79,80,85,104,107,116,121,1<br>24,127,136,138,140,182,203,206,<br>208,209,221,229,231,232,282,284<br>,288,295,296,299,301,303,308,31<br>4,315,318,349,352,354,359,363,3<br>72-377,396,416-<br>461,465,476,478,479-492 |
| 153 | 10234 | 14-Dec-18 | Realfin Solutions Pvt. Ltd. V/s. Nikhil Footwears Pvt. Limited             | IB/1024/ND/2018             | Anand Mohan Mishra                     | 40-42, Page Not Clear   |
| 154 | 12469 | 14-Dec-18 | Digital Think (India) Pvt. Ltd. V/s. Convergys India Services Pvt. Ltd.    | CA(CAA)05/PB/2017           | CA Vineet K Chaudhary                  | 18-21, Pages Not Clear  |
| 155 | 10266 | 14-Dec-18 | AU Small Finance Bank Limited V/s. Prabhu Shanti Estate Pvt. Ltd.          | CA No. 1028/PB/2018         | Pritpal Singh Nijjar                   | Page-27 Not Clear   |
| 156 | 10267 | 14-Dec-18 | Portrait Advertising Marketing Pvt. Ltd. V/s. Mother Pride Dairy Pvt. Ltd. | CP. No. 11(B)1180/ND/2018   | Sushil K Tekriwal / Dr. Mamta Tekriwal | 187-217 Pages Cut / Supporting Affidavit  |
| 157 | 12486 | 14-Dec-18 | Leela Lace Holding Pvt. Ltd. V/s. PSB Finance & Investments Limited        | CP. No. 69/59/ND/2018       | Shobhit Srivastava                     | 6,10,12,25,24, Missing Page   |
| 158 | 12474 | 14-Dec-18 | B-Plus Security Solutions Pvt. Ltd. V/s. ROC                               | Section-252                 | Anjani Kumar                           | Memo Of Parties / List Of Date & Events / Breif Synopsis / ROC & Income Tax Service / Petition Not Sign   |
| 159 | 12485 | 14-Dec-18 | Leela Lace Holding Pvt. Ltd. V/s. PSB Finance & Investments Limited        | CP. No. 69/59/ND/2018       | Shobhit Srivastava                     | True Copy Signed  |
| 160 | 10285 | 14-Dec-18 | Avinindra Batra V/s. Tulsiani Construction & Developers                    | IB/1174/PB/2018             | Jitender Chaudhary                     | Signed On Reply / Flued In Index  |
| 161 | 12487 | 14-Dec-18 | Shiraz Siddique V/s. Hospals India Pvt. Limited                            | CP. No. 431OF2018           | Sulaiman Mohd. Khan                    | 59,84,93,108,112,114-Missing Pages  |
| 162 | 10327 | 17-Dec-18 | Power2SME Pvt. Ltd. V/s. Uttam Strips Limited                              | IB/137/ND/2018              | Sanjay Gupta                           | 23 Missing  |
| 163 | 12515 | 17-Dec-18 | Plaksa Solutions Pvt. Ltd. V/s. ROC  | CA No. 1082/252/ND/2018     | Sakshi Mehley                          | Page-6 Missing  |
| 164 | 12539 | 17-Dec-18 | Sri Amarnath Finance Limited V/s. ROC                                      | CP. No. 172/271/272/ND/2018 | Kamal Kant Jha                         | Page-2 Missing / Flued In Page-9  |
| 165 | 10363 | 17-Dec-18 | Seth Dua & Associates V/s. Nangloi Water Services Pvt. Ltd.                | CP. No. 1638of2018          | Manik Vedyia                           | True Copy Stamp & Signed In Duplicate Set / Pg-39 Wrong Arrange   |
| 166 | 12537 | 17-Dec-18 | RoC Vs Approva Reasing Pvt Ltd   | 179/271/272/ND/2018         |  |   |
| 167 | 10336 | 17-Dec-18 | Shri. Krishna Enterprises V/s. Rayan Laboratories Pvt. Limited             | IB/812/ND/2018              | Pradeep Misra                          | Index Missing   |
| 168 | 10354 | 17-Dec-18 | Ingram Micro India Pvt. Ltd. V/s. Dr. Jain Video On Wheels Ltd.            | IB/843 OF2018               | Saurabh Jain                           | Wrong Document  |
| 169 | 10367 | 18-Dec-18 | Sunrise 14 A/S. Denmark V/s. Metalore Overseas Pvt. Limited.               | IB/832/PB/2018              | Ranjana Roy Gawai                      | Page-5 Are Not Match In Original Set  |
| 170 | 10370 | 18-Dec-18 | Manjula Khullar & Ors. V/s. Krrish Shalimar Projects Pvt. Limited          | IB/1148/PB/2018             | Praveen Kumar Aggarwal                 | Page-5-7 Missing  |
| 171 | 10419 | 18-Dec-18 | Indus Container Lines Pvt Ltd V/s. Geo Express Pvt Ltd                     | IB/625/ND/2017              | D.N. Chaturvedi & Knaishk Arora        | 17,18 Missing, 23-27 not clear  |
| 172 | 10402 | 18-Dec-18 | Punjab National Bank V/s. Tristar Globak Infrastructure Pvt Ltd            | Section-7                   | V.K. Jain                              | 265-Missed 122-124 Not Clear etc.   |
| 173 | 10426 | 18-Dec-18 | Shri Amit Kumar Malik v/s Kindle Developer pvt ltd                         | IB/470/ND/2017              | Kashi Viswanathan Sivaraman            | 27, page 32 cut page 27 not clear   |
| 174 | 10413 | 18-Dec-18 | Modern Credit Pvt. Ltd. V/s. DEE ESS Buhin Pvt. Limited                    | IB/1158/ND/2018             | Arvind Sharma                          | Sign On Reply / True Copy & Sign Missing / Page-23-26 Cut Pages   |
| 175 | 10393 | 18-Dec-18 | APL Apollo Tubes Ltd. V/s. Shakun Socket Industries Pvt. Ltd.              | Section-9                   | Karan Gandhi                           | Pages Not Clear-26-32   |

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| 176 | 10371 | 18-Dec-18 | Hi-Speed Logistics Pvt. Ltd. V/s. Newgen Specialty Plastics Limited             | Section-7               | Krishnamohan k. Menon | Demand Service / Pages Not Clear-35,36,37,38,40,47,49,58,59-62,65,89,90,95,99,101,103,105,107,109,113 / True Copy Stamp & Signed |
| 177 | 10438 | 18-Dec-18 | Saroj Devi And Anr. V/s. Supertech Limited                                      | IB/1522/ND/2018         | Rishi Kapoor          | Page Missing-28  |
| 178 | 12605 | 19-Dec-18 | ARN Infrastructure India Limited V/s. ROC                                       | CA No.1021/252/ND/2018  | Vivek Singh           | Page-157 Not Clear / True Copy / Page-133,137-Translated Copy  |
| 179 | 10485 | 19-Dec-18 | Parisha Shodhan V/s. Educomp Raffels Higher Education Limited                   | IB/1232/ND/2018         | Priyadarshi Gopal     | Page-78 Missing  |
| 180 | 10466 | 19-Dec-18 | Naveen Kumar Jain V/s. XALTA Food & Beverages Pvt. Limited                      | IB/702/ND/2018          | Naveen Kumar Jain     | Pages-20-23 Not Clear In Soft Copy   |
| 181 | 10459 | 19-Dec-18 | Consultant Combustion Engineers V/s. OSL Healthcare Pvt. Limited                | IB/1734/ND/2018         | Harshit Sanwal        | Pages Not Clear-10-11  |
| 182 | 10455 | 19-Dec-18 | GAY Printers V/s. Pawan Buildwell Pvt. Ltd.                                     | IB/301/2017             | AKJ Law Associates    | True Copy Missing  |
| 183 | 12617 | 19-Dec-18 | A.N Realty Pvt. Limited. V/s. ROC   | CA No. 422/252/ND/2018  | CS Ranjan Kumar Jha   | Page-2 Not Clear In Soft Copy  |
| 184 | 12611 | 19-Dec-18 | IMA Pvt. Ltd. V/s. Skyroof Builders Limited                                     | CA(CAA)54/ND/2017       | Samrat Sengupta       | Page-11 Not Clear  |
| 185 | 12604 | 19-Dec-18 | Bhati Garments Pvt. Limited V/s. ROC  | CP. No. 665/252/ND/2018 | Uma Verma             | Page-19 Not Clear  |
| 186 | 10463 | 19-Dec-18 | Hindustan Paper Corporation Limited   | IB/418/2018             | Kuldeep Verma         | Page-197-198 Missing   |
| 187 | 10515 | 20-Dec-18 | Ashok Kumar Singhal V/s. Mega Soft Infrastructure Pvt. Limited                  | IB/260/ND/2017          | Gursat Singh          | Page-12 Missing / 28 Not Clear   |
| 188 | 10520 | 20-Dec-18 | Mahavir Hanuman Developers Pvt. Ltd. V/s. Mega Soft Infrastructure Pvt. Limited | IB/260/ND/2017          | Gursat Singh          | Page-12 Missing In Soft Copy   |
| 189 | 10519 | 20-Dec-18 | Vimal Agency Pvt Ltd Vs Mega Soft Infrastructure Pvt Ltd                        | IB/260/ND/2017          | Gursat Singh          | Fluid in index/cover pg/13,22,24,29/Pg 12,28,29 missing/Pg No. 16 address missing  |
| 190 | 10516 | 20-Dec-18 | Rekha Gupta V/s. Mega Soft Infrastructure Pvt. Limited                          | IB/260/ND/2017          | Gursat Singh          | Page-2,4,6,13,22,24,28,Cover Page,Index  |
| 191 | 10517 | 20-Dec-18 | Vijay Kumar V/s. Mega Soft Infrastructure Pvt. Limited                          | IB/260/ND/2017          | Gursat Singh          | Page-2,4,13,22,29,Index  |
| 192 | 10518 | 20-Dec-18 | Ankit Jain V/s. Mega Soft Infrastructure Pvt. Limited                           | IB/260/ND/2017          | Gursat Singh          | Page-6,13,22,24,29 / Index / 12,28 Not Clear / Pg-16 Address Missing   |
| 193 | 10532 | 20-Dec-18 | S.E Investments Pvt. Ltd. V/s. Soni Realtors Pvt. Limited                       | IB/609/ND/2017          | Dhruv Gupta           | Page-54-55 Missing   |
| 194 | 10551 | 20-Dec-18 | Kamal Gulati Vs IDV Technology  | IB338(PB)18             |                       |  |
| 195 | 12642 | 20-Dec-18 | Govind Infrsolution Pvt. Limited  | CA No. 145/252/ND/2018  | Sh. Dillip Maharathi  | Soft Copy Not Clear In Statements  |
| 196 | 10563 | 20-Dec-18 | Ansal Crown Infrabuild Pvt Ltd  | Section 7               |                       |  |
| 197 | 10523 | 20-Dec-18 | Puja Sharma V/s. Vishal Footwear Limited  | Section-9               | PC. Jain              | Page Not Clear-22,38,40,41,57 / Proper Numbering / File Not Proper Arrange   |
| 198 | 12644 | 21-Dec-18 | Bermuda Insurance Brokers Pvt Ltd   | CP(CAA)184/ND/18        |                       |  |
| 199 | 10587 | 21-Dec-18 | Ashish Himatsingka & Ors. V/s. Almond Infrabuild Pvt. Limited                   | IB/1536/PB/2018         | Vijay Nair            | Pages Not Clear-48,50,52,55-56,57,75   |
| 200 | 10599 | 21-Dec-18 | AU Small Finance Bank Limited V/s. Prabhu Shanti Estate Pvt. Ltd.               | CA No. 1028/PB/2018     | Pritpal Singh Nijjar  | Pages Not Clear-29,31-39 / Vakalatnama   |
| 201 | 10601 | 21-Dec-18 | Punjab National Bank V/s. Beta Infratech Pvt. Ltd.                              | Section-7               | Sanjay Bajaj          | Pages Missing-639-646,896-897  |
| 202 | 10579 | 21-Dec-18 | ETA Engineering Pvt. Ltd. V/s. Logix Buildtech Pvt. Ltd.                        | Section-9               | Sarwar Raza           | Pages Not Clear-45,48,78   |



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| 203 | 10615               | 21-Dec-18 | Sai Interiors V/s. Raj -Sneh Auto Wheels Pvt. Ltd.                            | Section-9           | Shantanu Awasthi            | Page Missing-43 / Flued In Index-27   |
| 204 | 12695               | 21-Dec-18 | Dy. Commissioner Of Income Tax V/s. Infinite Equity Solution Pvt. Ltd.        | Section-252         | Zoheb Hossain               | Flued In Index / Page-6,9 Missing   |
| 205 | 12701               | 21-Dec-18 | Income Tax Officer Ward V/s. Conquer Enterprises Pvt. Limited                 | Section-252         | Zoheb Hossain               | Page Cut-26-29  |
| 206 | 10580               | 21-Dec-18 | Shri Amit Kaumr Malik V/s. Kindle Developers Pvt. Ltd.                        | IB/470/ND/2017      | Kashi Viswanathan Sivaraman | Page-16 Not Clear   |
| 207 | 10593               | 21-Dec-18 | Panasonic India Pvt Ltd Vs Onguest Merchansioning India Pvt Ltd               | Section 9           |                             | Master Data / Proper Index / Pg Not Clear-23,26   |
| 208 | 10645               | 24-Dec-18 | Aarti Security Services Vs Shahi Infrastructure Pvt Ltd                       | Section 9           | Shiv Kumar                  | Pg no. 39-41,46-47,50 not clear/Pg no. 51 missing/Estamp paper missing  |
| 209 | 10651               | 24-Dec-18 | Renovite Payment Solutions Pvt. Ltd. V/s. Noida Cyber Park Pvt. Ltd.          | Section-7           | Pardeep Dahiya              | Board Resoulution Missing   |
| 210 | 12771               | 26-Dec-18 | Jasmohan Singh & Ors. V/s. Freezeking Industries Pvt. Ltd.                    | CP. No. 106/ND/2013 | Sourabh Gupta               | Page Missing-21   |
| 211 | 10719               | 28-Dec-18 | Overseas Packaging Industries Pvt. Ltd. V/s. YSG Cabs And Logistics Pvt. Ltd. | IB/565/ND/2018      | Ajay Goyal                  | Index Not Match   |
| 212 | 10700               | 28-Dec-18 | Nikhil Mehta & Sons (HUF) & Ors. V/s. AMR Infrastructure Limited              | IB/02/PB/2017       | Abhishek Mishra             | Page Missing-6 / Page Not Clear-13  |
| 213 | 10728               | 28-Dec-18 | SBS Transpole Pvt. Ltd. V/s. Best Textiles Limited                            | IB/17/ND/2018       | S.K Sharma                  | Pages Not Clear-16-18,21-25   |
| 214 | 12823               | 28-Dec-18 | Suresh Kumar V/s. Raman Hospitality And Buildwell Pvt. Ltd.                   | Section-252         | CA Praveen Kumar Aggarwal   | Index Wrong / Page Missing-117,Master Data  |
| 215 | 12812               | 28-Dec-18 | Mail Today Newspaper Pvt. Ltd. V/s. T.V Today Network Ltd.                    | CA(CAA)145/PB/2018  | V.G. Satyamoorthy           | Pages Not Clear-15,16,18,19-23 / True Copy Signed   |
| 216 | 10717               | 28-Dec-18 | Astonfield Solar (Gujarat) Pvt. Ltd. V/s. Gurpreet Singh                      | IB/940/ND/2018      | Gurpreet Singh              | Affidavit With E-Stamp Paper  |
| 217 | 10715               | 28-Dec-18 | Pavan Gaur V/s. Schneider Prototyping Indai Pvt. Limited                      | IB/1007/ND/2018     | Tuli & Co.                  | Pages Not Clear-237,228,295,301-303,251 / True Copy Stamp / Affidavit With Stamp Paper                        |
| 218 | 12846               | 31-Dec-18 | Gagan Credits Pvt. Ltd. V/s. ROC  | Section-252         | Awnish Kumar                | Pages Not Clear-174,176,351,207   |
| 219 | 10756               | 31-Dec-18 | Vesuvius India Ltd. V/s. Fenace Auto Limited                                  | IB/364/ND/2017      | Aman Kumar                  | <b>No Document</b>  |
| 220 | 10759               | 31-Dec-18 | R. Tarkeshwar Narayan V/s. Horizon Concept Pvt. Limited                       | Section-7           | Abhishek Pratap Singh       | <b>No Document</b>  |
| 221 | 0710102026512018/01 | 1-Jan-19  | Shreedhar Milk Foods Ltd. V/s. Harish Chander Arora                           | IB/625/PB/2018      | Nishi Chaudhary             | Page Translate-53 / Page Missing-54   |
| 222 | 0710102026512018/01 | 1-Jan-19  | Shreedhar Milk Foods Ltd. V/s. Harish Chander Arora                           | IB/625/PB/2018      | Nishi Chaudhary             | Page Translate-53 / Page Missing-54   |
| 223 | 710102000262019     | 2-Jan-19  | Nupur Construction Pvt. Ltd. V/s. ROC   | Section-252         | Rajesh Kumar Jha            | English Translate-85-199,204-210,214-224,228-238,242-252,256-265 / Advance Service / STK-7 / Index Not Proper |
| 224 | 710102000122019     | 2-Jan-19  | North East Buildtech Pvt. Ltd. V/s. Sepset Properties Pvt. Ltd.               | Section-7           | Sameer Gupta                | Pages Not Clear-25-28   |
| 225 | 710102000202019     | 2-Jan-19  | Spider Estate Pvt. Ltd. Vs Roc  | Sec 252             | Rajesh Kumar Jha            | Eng transation 89-143, 148-159, 163-179, 183-193, 197-2014, 208-214, 217/ Advance service                     |
| 226 | 710102000252019     | 2-Jan-19  | Rista Developers Pvt. Limited V/s. ROC  | Section-252         | Rajesh Kumar Jha            | Pages Not Clear-161-162 / Fuled In Index / True Copy Signed & Stamp   |
| 227 | 710102413322018/03  | 2-Jan-19  | Daimler Financial Services Pvt. Ltd. V/s. Value Infracon India Pvt. Ltd.      | CA No. 1159/PB/2018 | Raj Dev Singh               | Pages Missing-27,272 / E-Stamp Paper  |
| 228 | 710102024702018/02  | 2-Jan-19  | AF Consult India Pvt. Ltd. V/s. Sikkim Hydro Power Ventures Ltd.              | IB/1635/ND/2018     | Parveen Kumar               | Pages Not Clear-25,77-79,286-375 / Advance Service / Vakalatnama / MOA / Volume Should Be Break               |

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| 229 | 7101020138720<br>18/07  | 2-Jan-19 | Raj Vij V/s. Marketing Times<br>Automobiles Pvt. Limited  | IB/1293/ND/201<br>8                | R. Ravinder Gupta            | Pages Not Clear-45-47,62,102-<br>104   |
| 230 | 7101200081820<br>18/01  | 2-Jan-19 | Edelweiss Asset Reconstruction<br>Company Ltd. V/s. Adel Landmarks<br>Limited   | Section-7                          | Uadyraj Patwardhan           | Page Not Clear-4   |
| 231 | 7101020000520<br>19     | 2-Jan-19 | Atul Fasteners Pvt. Ltd. V/s. All Tech<br>Building Systems Limited  | Section-9                          | Sanyam Goel                  | Missing-436,437,438,514 / Pages<br>Not Clear-32,237-<br>239,372,374,384,398,400,403,404<br>,406,408,410,418,420,422,426,42<br>8,436-<br>438,440,455,457,458,459,460,471<br>, Etc.... |
| 232 | 7101020333201<br>8/02   | 3-Jan-19 | Hotel And Restaurant Association Of<br>Eastern India And Ors. V/s. The<br>Federation Of Hotels & Restaurants<br>Association Of India & Ors. | CP. No.<br>437/2018                | Parekh                       | Soft Copy Not Complete   |
| 233 | 7101020074120<br>18/01  | 3-Jan-19 | Andhra Bank V/s. Kalptharu Steel<br>Rolling Mills Limited   | IB/563/PB/2018                     | Prabhakar Nandiraju          | Pages Not Clear-24-A-27A   |
| 234 | 7101024105420<br>17/01  | 3-Jan-19 | Duane Park Pvt. Ltd. V/s. Zynke<br>Exports Pvt. Limited   | IB/580/PB/2017                     | Awanish Kumar                | Page Not Clear-12,16 / Advance<br>Service  |
| 235 | 7101020232720<br>18/02  | 4-Jan-19 | Rajesh Sharma V/s. Microtek<br>Infrastructure Limited   | IB/1549/ND/201<br>9                | Rohit Jain                   | Sign On Reply / Wrong Page-157 /<br>Pg Not Clear-14-15   |
| 236 | 7101020264620<br>18/03  | 4-Jan-19 | Nand Kishor Gautam, Super Print<br>Services V/s. Xalta Food And<br>Beverages Pvt. Limited   | IB/702/ND/2018                     | Naveen Kumar Jain            | True Copy Stamp & Sign-31-34,50-<br>51   |
| 237 | 7101024061620<br>18/5   | 7-Jan-19 | ICICI Bank Ltd. V/s. Apex Buildsys<br>Limited   | IB/706/PB/2018                     | Khaitan                      | Affidavit Wrong  |
| 238 | 7101020009220<br>19     | 7-Jan-19 | Oriental Bank Of Commerce V/s.<br>Bindal Sponnge Industries Limited   | IB/60/PB/2018                      | Dinesh Sood                  | <b>No Document</b>   |
| 239 | 7101200010862<br>018/01 | 7-Jan-19 | Macquarie Bank Ltd. V/s. Shilpi Cable<br>Technologies Limited   | IB/65/2017                         | Ayush Sharma                 | No Index / No Page Numbering /<br>Vakalatnama  |
| 240 | 7101200108220<br>18/14  | 7-Jan-19 | Macquarie Bank Ltd. V/s. Shilpi Cable<br>Technologies Limited   | IB/65/2017                         | Ayush Sharma                 | No Index / No Page Numbering /<br>Vakalatnama  |
| 241 | 0710102029152<br>018/01 | 7-Jan-19 | Sanjeev Chauhan V/s. Earth Buildprop<br>Pvt. Limited  | IB/1714/PB/201<br>8                | Vijay Singh                  | Index Missing / Stamp Paper<br>Missing   |
| 242 | 7102004122720<br>18/07  | 7-Jan-19 | Sri Amarnath Finance Ltd. V/s. ROC  | CP. No.<br>172/271-<br>272/ND/2018 | NIL                          | True Copy Stamp & Sign /<br>Translate-80 / Double Numbering  |
| 243 | 7101024148820<br>18/01  | 7-Jan-19 | Fade To Black Design And Media Pvt.<br>Ltd. V/s. ROC  | CA No.<br>204/252/ND/20<br>18      | Mohna M. Lal                 | Advance Service  |
| 244 | 7101020207920<br>18/01  | 7-Jan-19 | Macquarie Bank Ltd. V/s. Shilpi Cable<br>Technologies Limited   | IB/65/2017                         | Ankur Mittal                 | Sign On Reply / Pg Missed-26 / Pg<br>Not Clear-67,68,131,132 / 3Rs.<br>Court Fees  |
| 245 | 7102000018520<br>16     | 7-Jan-19 | Bahl Paper Mills Ltd. V/s. Manila<br>Resorts Pvt. Limited   | CP. No.<br>78/2016                 | S. Janani                    | True Copy Stamp & Sign / Page<br>Not Clear-10,34,38 / 10Rs.<br>Welfare Missed  |
| 246 | 7101020226920<br>18/01  | 7-Jan-19 | Ram Chander Saini V/s. Vardhman<br>Buildtech Pvt. Ltd.  | IB/1563/PB/201<br>8                | Vijay Singh                  | Index Missing / E-Stamp Paper<br>Missing   |
| 247 | 7102004320520<br>18/01  | 7-Jan-19 | S. Kumar Construction Co. V/s. Bharti<br>Airtel Limited   | IB/440/ND/2018                     | Alok Tripathi                | Pg Missed-13 / Pg Not Clear-14   |
| 248 | 7101024298120<br>18     | 7-Jan-19 | Punjab National Bank V/s. Hanung<br>Toys And Textiles Limited   | IB/953/PB/2018                     | RP Vats                      | True Copy Signed & Stamp   |
| 249 | 7101020211620<br>18/4   | 7-Jan-19 | Poonam Seth & Anr. V/s. Orris<br>Infrastructure Pvt. Limited  | IB/1504/PB/201<br>8                | Gaurav Kejriwal              | Soft Copy Wrong  |
| 250 | 7101020225520<br>18/02  | 7-Jan-19 | Akash Khilwani V/s. Glow Infocom Pvt.<br>Limited  | CP. No.<br>305/241-<br>242/PB/2018 | Yogesh K Jagia               | Vakalatnama / Pg Not Clear-41 /<br>Repeated Paper-49   |
| 251 | 7101200115320<br>18     | 7-Jan-19 | Sanjib Kumar And Ors. V/s. Grand<br>Venezia Commercial Towers Pvt.<br>Limited   | IB/326/2017                        | Priyadarshi<br>Chaitanyashil | Pages Not Clear-4-<br>6,11,12,14,15,19,22  |
| 252 | 7101024072320<br>18     | 7-Jan-19 | Kamlesh Chand Chopra And Ors. V/s.<br>Grand Venezia Commercial Towers<br>Pvt. Limited   | IB/327/2017                        | Priyadarshi<br>Chaitanyashil | Pages Not Clear-<br>3,4,9,12,13,14,21,27,  |

|     |                         |          |  |                             |                    |  |
|-----|-------------------------|----------|--|-----------------------------|--------------------|--|
| 253 | 7101200118320<br>18     | 7-Jan-19 | Percept H Pvt. Ltd. V/s. Rajesh Projects India Pvt. Limited                            | IB/1235/PB/2018             | Sanjeev Kumar      | Rejoinder Signed   |
| 254 | 7101200116820<br>18/01  | 7-Jan-19 | Alka Agarwal & Ors. V/s. Parsvnath Landmark Developers Pvt. Ltd.                       | IB/1229/PB/2018             | Viajy Nair         | Advance Service  |
| 255 | 7101020155420<br>18/01  | 7-Jan-19 | Harbir Singh HUF V/s. Vardhman Infra Developers Pvt. Limited                           | IB/1365/ND/2018             | Mukesh Kumar       | Page Not Clear-16-21   |
| 256 | 7101020309320<br>18/01  | 7-Jan-19 | Suntech Infra Solutions Pvt. Ltd. V/s. Shri Balaji Infradevelopers Pvt. Ltd.           | IB/1769/ND/2018             | Saurabh Seth       | Pages Black-6-12   |
| 257 | 7101020146320<br>18/01  | 7-Jan-19 | Robo Silicon Pvt. Ltd. V/s. Krasa International Pvt. Ltd.                              | IB/1334/ND/2018             | Sanjeev Kumar      | Sign ON Written Submission / E-Stamp Paper With Affidavit  |
| 258 | 7101070708201<br>8/01   | 7-Jan-19 | R. Mangalam V/s. SPML Infra Limited  | IB/1576/ND2018              | Arnav Dash         | Pg Missing-47A / Soft Copy Missing   |
| 259 | 7101020172620<br>18/03  | 8-Jan-19 | Bhawani Industries Pvt. Limited V/s. DSR Steel Pvt. Ltd.                               | IB/1424/ND/2018             | SP. Singh Chawla   | 3Rs. Court Fees / 10Rs. Welfare  |
| 260 | 7102004132920<br>17/02  | 8-Jan-19 | Gobinder Singh Chopra & Ors. V/s. Preminder Singh & Ors.                               | CP. No. 105/ND/2017         | Nikhil Parikshith  | Affidavit With E-Stamp Paper Missing   |
| 261 | 7101020335720<br>18/02  | 8-Jan-19 | Sudipta Roy & Ors. V/s. Rattan Polychem Pvt. Limited                                   | CP. No. 216/241-242/PB/2018 | Rakesh Kumar       | Pages Not Clear-110,111-113 / Pages Missing-114-126 / Vakalatnama  |
| 262 | 7101020014220<br>19     | 8-Jan-19 | S.E Investments Ltd. V/s. BCC Developers & Promoters Pvt. Ltd.                         | IB/609/ND/2017              | Rahul Malhotra     | Pages Not Clear-95,125-139 / 5Rs. Welfare  |
| 263 | 7101020070320<br>17/2   | 8-Jan-19 | Anchal Portfolio Services Pvt. Ltd. V/s. ROC   | CA No. 1126/252/ND/2018     | Kawal Nain Dhingra | Affidavit Missing / Vakalatnama / Advance Service (ROC-Income Tax) / All Pages In Legal                              |
| 264 | 7101200075620<br>18/3   | 8-Jan-19 | Modi Distillery V/s. Gagan Distillers And Beverages Pvt. Ltd.                          | CP. No. 1061/2018           | Sonali Joon        | Vakalatnama  |
| 265 | 7101020319120<br>18/01  | 8-Jan-19 | Shanghai Yongming Electronic Co. Ltd. V/s. NTL Electronic India Ltd.                   | IB/1800/ND/2018             | Ashish Porwal      | Soft Copy Wrong  |
| 266 | 7101020012520<br>19     | 8-Jan-19 | Hinsui Engineering Pvt. Ltd. V/s. Punj Lloyd Limited                                   | Section-9                   | Dheeraj Goyal      | Compliance Affidavit   |
| 267 | 7102004132920<br>17/01  | 8-Jan-19 | Gobinder Singh Chopra & Ors. V/s. Preminder Singh & Ors.                               | CP. No. 105/ND/2017         | Nikhil Parikshith  | A4 Size Paper-1-25,57-67,76,84 / Back TO Back-183-196,204-206 / Supporting Affidavit / Vakalatnama / Advance Service |
| 268 | 7101020159320<br>18/03  | 8-Jan-19 | Prakash Hospital Pvt. Ltd. V/s. Raheja Developers Limited                              | IB/1381/PB/2018             | Saurabh Kalia      | Pages Not Clear-71-72  |
| 269 | 7101202682201<br>8/04   | 8-Jan-19 | Sharuk Passi V/s. Zestha Projects Pvt. Limited   | IB/1661/PB/2018             | Krishna Kumar      | True Copy Sign & Stamp / Wrong Arrange-7   |
| 270 | 7102004129320<br>18/03  | 8-Jan-19 | Toll Global Forwarding (India) Pvt. Ltd. V/s. Marvel Crafts Pvt. Ltd.                  | IB/845/ND/2018              | Shruti Gupta       | Wrong Document (Soft Copy)   |
| 271 | 7101200116120<br>18     | 9-Jan-19 | Silbu Shailendra V/s. R.G. Residency Pvt. Limited                                      | IB/1228/PB/2018             | R.A Law Co.        | Page Not Clear-13  |
| 272 | 7101020289332<br>010    | 9-Jan-19 | Unique Multitech Pvt. Ltd. V/s. Ved Cellulose Limited                                  | IB/156/PB/2017              | Sameer Rastogi     | True Copy Sign & Stamp   |
| 273 | 7101200019820<br>18/2   | 9-Jan-19 | Globe Express Services (Overseas Group) Ltd. V/s. MM Cargo Container Line Pvt. Limited | IB/204/ND/2017              | Mohd. Nazim Khan   | Supporting Affidavit / Index Not Matched / Missing Pg-2  |
| 274 | 7101020016420<br>19     | 9-Jan-19 | Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited                             | IB/65/2017                  | Akshat Gupta       | Wrong Document (Soft Copy)   |
| 275 | 7101020015620<br>19     | 9-Jan-19 | Mr. Patrick B. D'Souza V/s. Unitech Limited  | Section-73                  | P.S Chandralekha   | Affidavit / Sign On Application / Court Fees   |
| 276 | 7101020264420<br>18     | 9-Jan-19 | Lavni Kashyap V/s. Brys International Pvt. Limited                                     | IB/1670/PB/2018             | Lakshmi Kruttika   | E-Stamp Paer Missing / Advance Service   |
| 277 | 7101024436120<br>18/63  | 9-Jan-19 | Sudhir Sales And Services Ltd. V/s. D-Art Furniture Systems Pvt. Limited               | IB/94/PB/2018               | Mohd. Nazim Khan   | True Copy Stamp & Sign / Affidavit Misssing /Index / Pg Missed-3   |
| 278 | 7101024436120<br>18/64  | 9-Jan-19 | Sudhir Sales And Services Ltd. V/s. D-Art Furniture Systems Pvt. Limited               | IB/94/PB/2018               | Mohd. Nazim Khan   | Supporting Affidavit / True Copy Sign & Stamp / Missing-3  |
| 279 | 0710200440192<br>018/08 | 9-Jan-19 | Drishiti Overseas Pvt. Ltd. V/s. AMICI Securities Limited                              | CA(CAA)149/ND/2018          | Rajeev K Goel      | <b>No Document</b>   |

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|-----|------------------------|-----------|--|-------------------------------|--------------------|---|
| 280 | 7101020015620<br>19/02 | 9-Jan-19  | Yatharth Naithani V/s. Unitech Limited   | CP. No.<br>124/ND/2016        | Yatharth Naithani  | Advance Service / File Proper<br>Punch  |
| 281 | 7101200106020<br>18    | 9-Jan-19  | Engineered Facility Management<br>Services V/s. Evan Multispeciality<br>Hospital & Research Centre Pvt. Ltd. | IB/985/ND/2018                | Pradeep Mishra     | E-Stamp Wrong   |
| 282 | 7101200081820<br>18    | 9-Jan-19  | Edelweiss Asset Reconstruction<br>Company Ltd. V/s. Adel Landmarks<br>Limited                                | IB/1083/PB/201<br>8           | Udayraj Patwardhan | Pages Not Clear-61-62   |
| 283 | 7101200037320<br>18/03 | 9-Jan-19  | Moradabad Toll Road Company<br>Limited   | Section-271<br>(Report)       | Shefali Gupta      | Index / True Copy Stamp & Sign /<br>A4 Pages  |
| 284 | 7101020014720<br>19    | 9-Jan-19  | Apavarga Trading Company V/s. Hazel<br>Foods Pvt. Limited  | Section-9                     | Summit Kaushal     | <b>No Document</b>  |
| 285 | 7102004361220<br>18/02 | 9-Jan-19  | PHC International Pvt. Ltd.  | Section-271<br>(Report)       | Shefali Gupta      | Index / True Copy Stamp & Sign /<br>A4 Pages  |
| 286 | 7101020015420<br>19    | 10-Jan-19 | Power 2SME Pvt. Ltd. V/s. Uttam<br>Strips Limited  | IB/137/ND/2018                | Anurag Bhatt       | Pages Sign-1-5 / Pg Not Clear-13 /<br>Advance Service                                 |
| 287 | 7101020231620<br>18/3  | 10-Jan-19 | Yogender Khatana V/s. Ferrous<br>Township Pvt. Limited   | IB/1553/ND/201<br>8           | Samvid Legal       | True Copy Stamp & Sign  |
| 288 | 7101020214720<br>18/4  | 10-Jan-19 | Garg Petroleum Pvt. Limited V/s. IME<br>International Pvt. Ltd.  | CA(CAA)180/N<br>D/2018        | Vijay Kumar Gupta  | Missing -Affidavit / MOA / True<br>Copy Stamp & Sign                                  |
| 289 | 7102004009021<br>4/2   | 10-Jan-19 | R.C Kohli & Ors. V/s. The Sports<br>Goods Exports Promotion Council &<br>Ors.                                | CP. No.<br>61/ND/2014         | Rakesh Kumar       | <b>No Document</b>  |
| 290 | 7101020021920<br>19    | 10-Jan-19 | Corporate Capital Services (India) Pvt.<br>Ltd. V/s. Ayodhya Finlease Limited                                | CP. No.<br>12/2017            | Naveen Chawla      | E-Stamp Paper Missing / Wrong<br>E-Filing   |
| 291 | 7101020034720<br>19    | 10-Jan-19 | Delhi NCR Consulting Pvt. Ltd. V/s.<br>Anup Kumar  | IB/525/ND/2017                | Lakshay Dhamija    | Wrong E-Filing  |
| 292 | 7102004138220<br>18/03 | 10-Jan-19 | Naik Environmental Engineers Pvt.<br>Ltd. V/s. IndiabULLS Constructions<br>Limited                           | IB/889/ND/2018                | SUMESH DHAWAN      | <b>No Document</b>  |
| 293 | 7102004084020<br>18/01 | 10-Jan-19 | Sarthak Bathla V/s. DP Plastics Pvt.<br>Limited  | CA No. 640/58-<br>59/ND/2018  | Jaswant Singh      | E-Stamp Paper / MOA With E-<br>Stamp Paper 20Rs.                                      |
| 294 | 7101020328220<br>18/01 | 10-Jan-19 | Fresenius Kabi Oncology Limited V/s.<br>ROC  | ca No.<br>439/66/ND/201<br>8  | Gyanendra Kumar    | True Copy Stamp & Sign / Pg Not<br>Clear-49   |
| 295 | 7102004084220<br>18/01 | 10-Jan-19 | Sarthak Bathla V/s. GR. Bathla<br>Publications Pvt. Limited  | CA No. 628/58-<br>59/ND/2018  | Jaswant Singh      | E-Stamp Paper / MOA With E-<br>Stamp Paper 20Rs.                                      |
| 296 | 7102004138720<br>17/3  | 11-Jan-19 | Macquarie Bank Ltd. V/s. Shilpi Cable<br>Technologies Limited  | IB/64/PB/2017                 | Ridhima Gulati     | <b>No Document</b>  |
| 297 | 7101020343420<br>18/06 | 14-Jan-19 | HBO India Pvt. Limited V/s. Turner<br>International India Pvt. Limited                                       | CA(CAA)01/ND<br>/18           | Ravi Sharma        | <b>No Document</b>  |
| 298 | 7101020273820<br>18/03 | 14-Jan-19 | Moka Business Pvt. Ltd. V/s. Cozy<br>Touch Foams India Pvt. Limited  | IB/1659/ND/201<br>8           | Mohd. Nazim Khan   | Pages Not Clear-13-17,28-33   |
| 299 | 7101200123120<br>18/03 | 14-Jan-19 | Rahul Mohta & Anr. V/s. Parsvnath<br>Developers Limited  | IB/1254/ND/201<br>8           | Vijay Nair         | Translate Copy-222,229 / Pages<br>Not Clear-70-71,202-203,211-<br>213,221,364,365-369 |
| 300 | 7101200081720<br>18/05 | 14-Jan-19 | TUF Metallurgical Pvt. Ltd. V/s. Albus<br>India Limited  | IB/1089/ND/201<br>8           | Sandeep Kr. Bhatt  | E-Stamp Paper With Affidavit  |
| 301 | 7102004118320<br>18/01 | 14-Jan-19 | Ram Avtar Yadav & Anr. V/s. H.S<br>Realty Limited  | CP. No.81/241-<br>242/ND/2018 | Pankaj Agarwal     | Translate Copy-68-70  |
| 302 | 7102004006420<br>14/01 | 14-Jan-19 | Radiant Cement Co. Pvt. Limited V/s.<br>Navneet Garg   | CP. No.<br>86/ND/2014         | Siddharth Sharma   | <b>No Document</b>  |
| 303 | 7102004292220<br>18/04 | 14-Jan-19 | Rahul Malhotra V/s. ROC  | CA<br>No.785/252/ND/<br>18    | Shobhit Srivastava | Wrong Document  |
| 304 | 7101200122920<br>18/06 | 14-Jan-19 | Ankit Shukla V/s. Sanden Vikas (India)<br>Pvt. Limited   | IB/1255/ND/201<br>8           | Amrit Pal S.       | Vakalatnama / Pages Not Clear-<br>59,60,51-52,69                                      |
| 305 | 7102004120920<br>17    | 14-Jan-19 | Regal Metal & Ferro Alloys V/s. SPM<br>Auto Pvt. Limited   | IB/433/ND/2017                | Vijender Sharma    | <b>No Document</b>  |
| 306 | 1010000401592<br>017   | 14-Jan-19 | IndusInd Bank Ltd. V/s. Gallium<br>Industries Ltd.   | IB/195/ND/2017                | Vijender Sharma    | <b>No Document</b>  |

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| 307 | 7101020337020<br>18/02 | 14-Jan-19 | Sheetal Bhatnagar & Anr. V/s. Pioneer Urban Land Infrastructure Limited               | IB/12/PB/2019              | PSP Legal Advocates and Solicitors | <b>No Document</b>   |
| 308 | 7101020313720<br>18/02 | 14-Jan-19 | Manish Dublsh & Ors. V/s. Three C Shelters Pvt. Limited                               | IB/1751/ND/2018            | PSP Legal Advocates and Solicitors | <b>No Document</b>   |
| 309 | 7101020022920<br>19    | 14-Jan-19 | Bharti Airtel Ltd. V/s. Vipul Travels Pvt. Limited                                    | Section-9                  | Zeeshan Hashmi                     | E-Stamp Paper / 5Rs. Welfare / Compliance Affidavit / Advance Service / Pages Not Clear-50,54-56,70                          |
| 310 | 7102004192620<br>18/5  | 14-Jan-19 | Fairwood Infra & Services Pvt. Ltd. V/s. Wave Megacity Centre Pvt. Ltd.               | IB/406/ND/2018             | Ujjwal Jha                         | Document Not Upload  |
| 311 | 7101020027920<br>19    | 14-Jan-19 | The Proffer Holding Pvt. Limited V/s. ROC   | Section-252                | Harish Kumar Pal                   | <b>[Hard+Soft]-ROC/Income Tax Service Original / MOA With 20Rs. E-Stamp Paper</b>  |
| 312 | 7101020340420<br>18/01 | 15-Jan-19 | New India Sanitary Engineers V/s. OSL Healthcare Pvt. Limited                         | IB/1732/ND/2018            | Ravinder Kumar                     | E-Stamp Paper Missing / Pg Not Clear-106,107,201   |
| 313 | 7101020291120<br>18/01 | 15-Jan-19 | Consultant Combustion Engineers V/s. OSL Healthcare Pvt. Limited                      | IB/1734/ND/2018            | Ravinder Kumar                     | Advance Service / Trye Copy Sign & Stamp / Pages Not Clear-206-207,80-94   |
| 314 | 7101020027420<br>19    | 15-Jan-19 | Corporation Bank V/s. Shorewala Global Industries Pvt. Limited                        | Section-7                  | Ekta Choudhary                     | Wrong Arrange-171 (All Bank Statements) / Pages Not Clear-149-212,213-219,222-223-258 / Volume Divided                       |
| 315 | 7102004210720<br>18/08 | 15-Jan-19 | Store Supply (India) Agency V/s. I.E Trading Company Pvt. Limited                     | IB/493/ND/2018             | Deepak Joshi                       | Advance Service / No Document  |
| 316 | 7101020029420<br>19    | 15-Jan-19 | Small Industries Development Bank Of India V/s. Delicious Coco Water Pvt. Ltd.        | IB/575/ND/2017             | Sameer Rastogi                     | Wrong Arrange-97 / Missing-58  |
| 317 | 7102004328320<br>18/01 | 15-Jan-19 | Arkin Exports Pvt. Limited V/s. ROC   | CA. No.485/2018            | Prashant T. Katara                 | Supporting Affidavit With E-Stamp Paper / No Document  |
| 318 | 7101020286620<br>18/04 | 15-Jan-19 | SP Safe Control Systems Pvt. Ltd. V/s. OSL Healthcare Pvt. Limited                    | IB/1733/ND/2018            | Ravinder Kumar Rawat               | E-Stamp Paper Missing / Wrong Arrange-44 / Pages Not Clear-37-43,48,47,49-64,65,75,77,79-99,112,113,294-299                  |
| 319 | 7101200104420<br>18/02 | 15-Jan-19 | Reliance Commercial Finance Limited V/s. Two Brother Beverages Pvt. Limited           | IB/1175/PB/2018            | Jawaid Hussain Khan                | 10Rs. Welfare / 1Rs. Court Fees  |
| 320 | 7101020052920<br>19    | 15-Jan-19 | Shanvi Construction Pvt. Ltd. V/s. Indraprastha Gas Limited                           | IB/1487/ND/2018            | Aakriti Dawar                      | Wrong E-Filling  |
| 321 | 7101020027320<br>19    | 15-Jan-19 | Corporation Bank V/s. Multiwal Pulp And Board Mills Pvt. Limited                      | Section-7                  | Ekta Choudhary                     | Pages Not Clear-73,138-139,198-211,218,222   |
| 322 | 7102007224520<br>18/01 | 16-Jan-19 | F&B Aisa Ventures (Singapore) Pvt. Limited V/s. J.S Hospitality Services Pvt. Limited | CP. No.149/241-242/ND/2018 | Yogesh Jagia                       | Wrong Arrange-382 / Pages Not Clear-389,698-700 / Pages Missing-421 / True Copy Sign & Stamp / Advance Service / Vakalatnama |
| 323 | 7101020244620<br>18/03 | 17-Jan-19 | Sumit Pratap & Anr. V/s. Dream Procon Pvt. Limited                                    | IB/1628/2018               | Anup Kumar                         | True Copy Stamp & Sign / Pg Not Clear-9  |
| 324 | 7102004353720<br>18/04 | 17-Jan-19 | Income Tax Office, Ward V/s. Efficient Investment Consultants Pvt. Limited            | CA No.893/252/ND/18        | Dr. Anurag Kumar                   | Supporting Affidavit   |
| 325 | 7102004308320<br>18    | 17-Jan-19 | SRC Detective Services Pvt. Limited V/s. ROC  | CA No.369/252/ND/18        | Sandeep Kumar                      | True Copy Sign & Stamp / A4 Size Paper-3-7,9-16  |
| 326 | 7101020234220<br>18    | 17-Jan-19 | Central Linen Park Pvt. Ltd. V/s. Bright Star Hotel Pvt. Limited                      | IB/1593/2018               | Anupam Srivastav                   | E-Stamp Paper Missing  |
| 327 | 7101020292820<br>18/04 | 17-Jan-19 | ROC V/s. Apoorva Leasing Finance & Investment Company Limited                         | CP. No.179/271/ND/18       | Henna George                       | Advance Service  |
| 328 | 7101020293720<br>18/4  | 17-Jan-19 | Sonia Rani & Ors. V/s. KST Infrastructure Limited                                     | IB/1757/PB/2018            | Sanjay Jain                        | E-Stamp Paper Missing  |

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|-----|------------------------|-----------|--|------------------------------------|------------------------------------|---|
| 329 | 7101020328320<br>18/4  | 17-Jan-19 | TCI Freight V/s. Indosolar Limited   | IB/1798/PB/2018                    | Jurisperitus Law Offices           | E-Stamp Paper Missing / Vakalatnama   |
| 330 | 7101020216520<br>18/2  | 17-Jan-19 | OM Logistics Limited V/s. ASP Sealing Products Ltd.                          | IB/1523/ND/2018                    | Aditya Nayyar                      | E-Stamp Paper / Advance Service   |
| 331 | 7101200051720<br>18/5  | 17-Jan-19 | Naveen Malhotra V/s. VTL (India) Limited                                     | IB/989/ND/2018                     | Ashish Singh                       | Missing Pg-23 / Wrong Arrange-8-9 / Pg Not Clear-21-22  |
| 332 | 7101020254201<br>8     | 17-Jan-19 | Steel Authority Of India Ltd. V/s. ROC                                       | CP. No.14/ND/2017                  | Jaya Tomar                         | Advance Service / Vakalatnama   |
| 333 | 7101020037420<br>19    | 17-Jan-19 | Anand Gupta V/s. Vardhman Realtech Pvt. Limited                              | Section-7                          | Shaunak Kashyap                    | Affidavit With E-Stamp Paper / 10Rs. Welfare / 3Rs. Court Fees / Pages Not Clear-4162,66,68,145-152,168           |
| 334 | 7102004007020<br>13    | 17-Jan-19 | Jagdish Lal Gupta V/s. Sabina Woollen Mills Pvt. Limited                     | CP. No.109/ND/2013                 | Henna George                       | Pages Not Clear-262-265,2811,309-1210,1044-1092,1094-1129 / Pages Missing-1189 / Translate-656-710,1190-1194,1209 |
| 335 | 7101020036420<br>19    | 17-Jan-19 | Notam Projects V/s. Pan Realtors Pvt. Limited                                | Section-9                          | Shrey Yadav                        | Petition Sign / Pages Not Clear-26,38,63  |
| 336 | 7102004277920<br>18/5  | 17-Jan-19 | Power 2SME Pvt. Ltd. V/s. Uttam Strips Limited                               | IB/137/ND/2018                     | Sanjay Gupta                       | Pages Not Clear-111-143,187,190,209-211 / True Copy Sign & Stamp / Volume Divide                                  |
| 337 | 7102004129320<br>18    | 18-Jan-19 | Toll Global Forwarding (India) Pvt. Ltd. V/s. Marvel Crafts Pvt. Ltd.        | IB/845/ND/2018                     | Shruti Gupta                       | Supporting Affidavit  |
| 338 | 7101020038020<br>19    | 18-Jan-19 | Havells Global Ltd. V/s. Standard Electricals Limited                        | CA(CAA)160/PB/18                   | Manoj Kumar                        | Pages Not Clear-7,9,11,13-14,16-19,27,29,31-39,41-47,48-82,90,92 / Original File Back To Back                     |
| 339 | 7101020037220<br>19    | 18-Jan-19 | Naveen Malhotra V/s. VTL (India) Limited                                     | IB/989/ND/2018                     | Ashish Singh                       | Pages Not Clear-28-35,42-45 / Translate-42  |
| 340 | 7101020040320<br>19    | 18-Jan-19 | Deepika Jain V/s. JC World Hospitality Pvt. Limited                          | Section-7                          | PSP Legal Advocates and Solicitors | Pages Missing-52,146,167 / Pages Not Clear-239 Etc.   |
| 341 | 0711020291201<br>8/2   | 18-Jan-19 | GT Infrastructure Equipments V/s. Punj Lloyd Ltd.                            | Affidavit in Reply                 | MZM LEGAL                          | Page No. 14-15 Cut and Page 32 Dim Page   |
| 342 | 0710200423772<br>018/1 | 18-Jan-19 | M/s Pallia Wood Products Pvt. Limited  | Additional Documents               | Raj Kumar Yadav                    | Pages in Hindi and No numbering in pages  |
| 343 | 0711201162019/<br>1    | 18-Jan-19 | RVR Projects Pvt. Ltd. V/s. Fernas Construction India Pvt. Limited           | IB-158/ND/2018                     | JUS CONTRACTUS                     | Estamp Paper missed   |
| 344 | 0710102407372<br>018/1 | 18-Jan-19 | Oriental Bank of Commerce Vs. Case Cold Roll forming Limited                 | IB- 473 (PB)/2018                  | Sanjeev Gupta                      | soft copy wrong   |
| 345 | 0710102030062<br>018/1 | 18-Jan-19 | Mrs. Seeema sachdeva and Ors Versus Neo Hi. Tech Contractors Pvt. Limited    | IB- 1744/ND/2018                   | Rakesh Kakkar                      | soft copy not show and 5 rs court fee and 10 rs welfare missed  |
| 346 | 0710102015992<br>018/1 | 18-Jan-19 | Spark International Chairs Pvt Limited Vs Roc and Ors.                       | Company Appeal No. 955/252/ND/2018 | Rakesh Wadhwa                      | Soft copy wrong and page 6-19 not clear   |
| 347 | 0710120298220<br>18/1  | 18-Jan-19 | Mrs Meera Ahuja and Ors Vs. Jasmine Buildmart Pvt. Limited                   | IB No. 1722 ND OF 2018             | Lokesh Bhola                       | True copy signed missed   |
| 348 | 0710102020202<br>018/2 | 18-Jan-19 | M/s shanvi constructions pvt limied  | IB No. 1487/ND/2018                | Aakriti Dawar                      | Volume Break, sign on reply and double numbering some pages are not clear etc.                                    |
| 349 | 0710102040420<br>19    | 18-Jan-19 | Captain Anand Dewan V/s. Air India Ltd                                       | (IB) 1542(ND)2018                  | Ankit Vijaywargiya                 | Not Found in Both The Level   |
| 350 | 0710102004272<br>019   | 21-Jan-19 | All India Finance And Commerce Pvt. Limited V/s. World Media Pvt. Ltd.       | CP(CAA)132(PB)18                   | Ravi Sharma                        | 97,98,99,100,104,105,153,154,155,156,157,159,160,161,162,164 (Page Not Clear in Soft Copy)                        |
| 351 | 0710102020622<br>018/3 | 21-Jan-19 | India Factoring And Finance Solutions V/s. Skylark Infra Engineering Pvt Ltd | (IB) 1557 OF 2018                  | Savla And Associates               | 34,39,40,41,47,57,59,61,78,79, Not Clear in Soft Copy   |

|     |                     |           |   |                        |                                |  |
|-----|---------------------|-----------|---|------------------------|--------------------------------|--|
| 352 | 0710102004282019    | 21-Jan-19 | spa AGENCIES India Pvt Ltd V/s. SPA Lifestyle Pvt Ltd Ors                 | Section 241,242        | DUA Associates Priyanka Bharti | 78 To 85 88,89,90,92,93 To Not Clear   |
| 353 | 071010204262019     | 21-Jan-19 | RVR Projects Pvt. Ltd. V/s. Fernas Construction India Pvt. Limited        | (IB)158(ND)2017        | Lexacorp Legal                 | File Not show  |
| 354 | 0710102004432019    | 21-Jan-19 | Platina Bulkrs Pte Ltd V/s. Star Mineral Resoucrs Pvt Ltd                 | (IB) 607(ND)2018       | Akash Kashyab                  | 30,31 Page Not Clear Soft Copy Document Not Show   |
| 355 | 0710102406862018/1  | 21-Jan-19 | ABC Infra Solutions Pvt Ltd And KSM Developrs Pvt Ltd Ors                 | CP(CAA)81(PB)2018      | D.K Singh OL Delhi High Court  | Soft Copy 19 No Page Not Show  |
| 356 | 0710102004232019    | 21-Jan-19 | Uppal Hosuing Pvt Ltd V/s. Umang Realtech Pvt Ltd                         | Section 97             | knm & partners                 | Service Missed   |
| 357 | 0710102004192019    | 21-Jan-19 | Daimler Financial Service Pvt Ltd V/s. Value Maker International Pvt Ltd  | (IB)462(ND)2018        | Vinnet Agarwal                 | Document Not Show  |
| 358 | 0710102004012019    | 21-Jan-19 | Momets Heights Pvt Ltd  | Section 59             | Ashok Kumar                    | Page No 23 Not Clear   |
| 359 | 0710102022332018/3  | 21-Jan-19 | Pradeep Tripathi V/s. Supercity Developers Pvt Ltd                        | (IB) 1533(PB)2018      | Sonal Anand                    | Reply No Sign  |
| 360 | 0710120001322018    | 21-Jan-19 | Shree Siyaram Automotives Pvt Ltd V/s. Beans And More Hospitality Pvt Ltd | (IB) 512(ND)2017       | Prabhjit Singh Soni            | Documents Miss Match   |
| 361 | 710120007812018/16  | 21-Jan-19 | Stressed Assets Stabilizations Fund V/s. J.L Knits India Ltd              | (IB)1075(ND)2018       | vaibhav mahajan                | Page No 15,17,33,36 Etc Not Clear  |
| 362 | 710102002532019     | 21-Jan-19 | SM Web Solutions Pvt. Limited V/s. ROC                                    | Section-252            | ACS Mohsin Khan                | Missing-3-4 / Pages Not Clear-11-15,21,23-27,30,31,34,37-39,41,44,61,77,80,81,82,192   |
| 363 | 710102002512019     | 21-Jan-19 | Club Suman Holidays Pvt. Ltd. V/s. ROC                                    | Section-252            | ACS Mohsin Khan                | Pages Not Clear-36-39,41-42,46,53-56,61,63,67,72,164-165,179,180,184,187,189,190   |
| 364 | 0710102022182018/5  | 22-Jan-19 | Maruti Nandan Textiles Ltd V/s. Innovative Textiles Ltd                   | (IB) 1469(ND) 2018     | Diwan Associates               | Index 1St Page Missed in Original File And Soft Copy   |
| 365 | 0710102004552019    | 22-Jan-19 | Esrt While VSNL'S Hemisphere Propeties India Ltd                          | CP 342/241/ND 2018     | Shikha Sarin                   | Not Sign in Application & Not Sign Page No 11 True Copy Stamp & Sign Missed Page 42 Missed Page No 28 Not Clear Page No 67 Mised in Duplicate Copy |
| 366 | 0710102004172019    | 22-Jan-19 | Kumal Mehta Union of India V/s. Roc                                       | Section 252            | Nikita Goel                    | Page No 21,22, Page No 213 To 218 Not Clear  |
| 367 | 07104102411132017/3 | 22-Jan-19 | Anil Kohil Bank of India V/s. Tirupati Infra Projects Pvt Ltd             | (IB)104(PB)2017        | Nishant R Katneshwarkar        | Not Sign on reply E Stamp Date Not Matched With Affidavit Original File Pages Have Back To Back & True Copy Sign Soft Copy                         |
| 368 | 0710102411132017/2  | 22-Jan-19 | Anil Kohil Bank of India V/s. Tirupati Infra Projects Pvt Ltd             | (IB)104(PB)2017        | Nishant R Katneshwarkar        | Vakalatnama 3 Court Fees Not attcahed 20 Rupees E Stamp Missed in MOA  |
| 369 | 07101241152017/2    | 22-Jan-19 | Oriental Bank of Commerce V/s. Shekhar Resorts Pvt Ltd                    | (IB) 22(ND)2017        | Abhishek Anand                 | Not Shwoing Documents scrutiny Clerk   |
| 370 | 0710102410812018    | 22-Jan-19 | Kapil Arora V/s Vyom Infrastructure And Projects Pvt Ltd                  | (IB) 981/2018          | Prachi Joshi                   | Not Sign in Written Submissions Advavance  |
| 371 | 0710102021682018/4  | 22-Jan-19 | Aashish Jain Anr V/s. Ansal Hosuing Contruction Pvt Ltd                   | (IB) 1535 OF 2018      | Sumit Kumar                    | Not Sign in Written Submissions Advavance  |
| 372 | 07101025152018      | 22-Jan-19 | Indiabulls Housing Finance Ltd V/s. Nimitaya Infotech Pvt Ltd Ors         | CP 145/241/2018        | RKG Legal Assocaites           | Page No 278 279 , 971,383,385,387 425,426 435 Not Clear  |
| 373 | 0710102004702019    | 22-Jan-19 | Ghali Venkata Purshotham Rao V/s. Unitech Ltd                             | CP 124 (ND) 2018       | Sahil Shandilya                | Estamp Paper Not Attached  |
| 374 | 0710102004632019    | 22-Jan-19 | Roc V/s. Lovely Securities Pvt Ltd  | CP 292/271/272/ND 2018 | Kamal Kant Jha                 | Soft Copy May Be Exit in scrutiny  |
| 375 | 07101020010372010   | 22-Jan-19 | Avanindra Batra V/s Tulsaini Contruction Developers Pvt Ltd               | (IB) 1174(PB)2018      | Sumedha Dua                    | Soft Copy May Be Exit in scrutiny  |
| 376 | 0710102005032019    | 22-Jan-19 | State Bank of India V/s. Sh Lal Mahal Ltd                                 | Section 7              | uttam chand                    | Soft Copy Not upload   |

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|-----|-------------------------|-----------|---|------------------------|----------------------------|--|
| 377 | 0710120006412<br>018    | 22-Jan-19 | Bindal Merchandise V/s. Maple<br>Relacon Pvt Ltd                                      | (IB)<br>496(ND)2018    | Dinesh Chandra<br>Agarwal  | Page No 3 & Page Numbering Not<br>in Proper Way                                      |
| 378 | 0710120004592<br>018    | 22-Jan-19 | Central Bank of India V/s. NCML<br>Industries Pvt Ltd                                 |                        | Abhishek anand             | Soft Copy May Be Exit in scrutiny  |
| 379 | 0710102027462<br>018/7  | 22-Jan-19 | CIL Australia North Pvt Ltd V/s. Sharp<br>Corp Ltd                                    | (IB)<br>1728(ND)2017   | Diksha Rai                 | Truce Copy And Not Sign  |
| 380 | 0710102008842<br>019    | 22-Jan-19 | IP Support India Pvt Ltd With Lecoanet<br>Hemant India Pvt Ltd                        | CP(CAA)74(ND)<br>)2018 | VAISH ASSOCIATES           | Page No 98 To 108  |
| 381 | 0710200413812<br>017    | 22-Jan-19 | SANGOK Apparels Pvt Ltd V/s. Roc  | CP<br>260(ND)2018      | Anurag kushwaha            | Soft Copy  |
| 382 | 0710200430282<br>018/1  | 22-Jan-19 | MASL Control Cables Ltd   | CP<br>204/14/2018      | Shobit Srivastava          | Index Missed   |
| 383 | 0710120008042<br>018/2  | 22-Jan-19 | Shashi Enterprises V/S Shree Bihari<br>Forgings Pvt Ltd                               | CP<br>204/ND/2018      | G S Law Attorney           | Supporting affidavit   |
| 384 | 0710200014422<br>019    | 22-Jan-19 | Commissioner of Income Tax v/s ROC  | Cp/274/2017            | Anil Kumar                 | court fee missed advance service<br>estamp should be placed affidavit                |
| 385 | 0710200414682<br>018    | 22-Jan-19 | Issoloyd Engineering Technologies pvt<br>Ltd V/s Earth Water Ltd                      | IB/921/ND/2018         | Vikas Lakra                | E-stamp missed all numbering<br>missed   |
| 386 | 0710102033422<br>018/1  | 22-Jan-19 | Sungil India Pvt Ltd V/s Shinhan Bank<br>and ors.                                     | IB/492/ND/2018         | Abhishek puri              | DOC not showing  |
| 387 | 0710102014512<br>018/3  | 22-Jan-19 | Dena Bank V/s One World travel<br>Solutions ltd                                       | IB/1343/PB/201<br>8    | Pallav Saxena              | 39-41,66-65,69-70,83 etc   |
| 388 | 0710120041520<br>18     | 22-Jan-19 | Kapil Arora V/s. Morpheus Developers<br>Pvt. Ltd.                                     | (IB)<br>949(PB)2018    | Prachi Joshi               | Not Sign on written Submissions<br>Supporting Affidavit & Adavance<br>Service        |
| 389 | 0710200133720<br>18/1   | 22-Jan-19 | Oriental Bank of Commerce V/s. C& C<br>Construction Ltd                               | (IB) 1288 (PB)<br>2018 | Balvinder Ralhan           | No Numbering & soft Copy   |
| 390 | 7101020049620<br>19     | 22-Jan-19 | Neeraj Gupta V/s. Emaar MGF Land<br>Limited   | IB/1403/PB/201<br>8    | Arjun Jain                 | Order Reserved By Court Officer<br>Returned  |
| 391 | 0710102004722<br>018    | 22-Jan-19 | Oriental Bank of Commerce V/s.<br>Yamuna Infra Developers Pvt Ltd                     | Section 7              | S.K Sharma                 | 98,100,101,104,106,108,116,135,<br>138,139 Not Clear                                 |
| 392 | 0710102004882<br>019    | 22-Jan-19 | Action Contrucon Equipments Ltd<br>V/s. Unitech Infra Ltd                             | Section 9              | Fanish Kumar Rai           | 34,43,44,54, 107 ,53,70,81 Not<br>Clear  |
| 393 | 0710102006912<br>019    | 23-Jan-19 | SVA Paper Trading Pvt Ltd V/s. Roc  | CP<br>604/252/2018     | APS Advisors LLP           | Document Are Okay But Not<br>Showed in Scrutiny                                      |
| 394 | 0710102005042<br>019    | 23-Jan-19 | Daimler Finacial Services Pvt Ltd V/s.<br>Value Infracon Pvt Ltd                      | (IB)<br>22(PB)2018     | Sanjay Kumar Singh         | Dosument Not Show scuritny   |
| 395 | 0710102412082<br>017/5  | 23-Jan-19 | Oriental Bank Of Commerce V/s.<br>Sonear Industries Ltd.                              | (IB)<br>597(ND)2017    | KNINSHUK<br>CHATTERJEE     | Page No 7,8,9,10 Not Clear   |
| 396 | 0710120118120<br>18     | 23-Jan-19 | Yogesh Mehta V/s. SVP Builders India<br>Ltd   | (IB) 1239 (ND)<br>2018 | Anup Kumar D<br>SAYAPRE    | Adavance Service   |
| 397 | 0710200413872<br>017    | 23-Jan-19 | Macquarie Bank Ltd V/s. Shilpi Cable<br>Technologies Ltd                              | (IB) 65(ND)<br>2017    | Ayush Sharma               | Not Sign in Rejoinder  |
| 398 | 0710102019282<br>018/1  | 23-Jan-19 | Reliance Commercial Finance Limited<br>V/s. A M Vinyl Pvt Ltd                         | (IB)<br>1461(ND)2018   | Rajat Katyal               | Supporting Affidavit   |
| 399 | 0710102027732<br>018/2  | 23-Jan-19 | Suman Arora & Anr V/s. IREO Grace<br>Real Tech Pvt Ltd                                | (IB)<br>1669(ND)2018   | Sastra Legal               | Page No 116 Missed<br>Vaklatanama 3 RS Court Fees<br>Missed                          |
| 400 | 0710102005052<br>019    | 23-Jan-19 | Vikram Kapoor Anr V/s. Atlas Cycle<br>Haryana Lrd Ors                                 | CP 18(ND)<br>2015      | Suri & Company Law<br>Firm | Sign on Application E Stamp Date<br>Not Match With Affidavit Page No<br>23 Not Clear |
| 401 | 0710102014032<br>018/8  | 23-Jan-19 | Robo Silicon Pvt. Ltd. V/s. Krasa<br>International Pvt. Ltd.                          | (IB)<br>1334(ND)2018   | Satvinder Singh            | E Stamp Date Not Match With<br>Affidavit   |
| 402 | 0710103202932<br>2018/6 | 23-Jan-19 | Sh Krishna Enterprises V/s. Rayan<br>Laboratories Pvt Ltd V/s. Susheel<br>Kumar Gupta | (IB)<br>812(ND)2018    | Vanshaja Shukla            | Not sign on Application True Copy<br>& Sign  |
| 403 | 0710200413032<br>0170   | 23-Jan-19 | Anand Buildtech Pvt Ltd V/s. Roc  | CP 95/2017             | Suresh Kumar               | No Document Showing in Admin &<br>Adavance Service & Sign on<br>Application          |



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|-----|------------------------|-----------|--|-----------------------------|------------------------------------|---|
| 404 | 0710102032892<br>018/2 | 23-Jan-19 | C&S Electric Co V/s. Unilec Engineers Ltd  | (IB)<br>1340(ND)2018        | Nakul Jain                         | Estamp Paper Missed Docuble Numbering<br>59,155,152,230,240,241,0244,245,251,262,263,275,2676,278,281,302,318,320,333,347,348,379,381,404 Etc Not Clear |
| 405 | 1010000402152<br>017/5 | 23-Jan-19 | ICICI Bank Ltd V/s. Tirupati Inks Ltd & Ors  | (IB)<br>314(PB)2018         | Saxena & Saxena Law Chambers       | Page No<br>36,37,38,42,44,48,54,57,59,60,61<br>63,65,66,68, Not Clear   |
| 406 | 0710200414832<br>018   | 23-Jan-19 | K/K Agrotech Pvt Ltd   | CP<br>534/252/2018          | Sushil Kumar Chadha                | Page 8 To 25 Hindi & Back To Back   |
| 407 | 0710102022912<br>018/3 | 23-Jan-19 | Fun Zoo Crafts Pvt Ltd   | CP<br>1063/252/2018         | ashwani Kumar Jain                 | Pages Are BACK To Back  |
| 408 | 0710102022492<br>018   | 23-Jan-19 | ICICI Bank Ltd V/s. VIL Ltd  | (IB)<br>1581(ND)2018        | Saurabh Kalia                      | True Copy & Sign Missed Page No 24-25 Not Clear 40,199,204 Not Clear  |
| 409 | 0710102004562<br>019   | 23-Jan-19 | Arihanta Metal Company V/s. Hemant Gupta Ors   | (IB)<br>821(ND)2018         | Santhalia Law Chamebers            | <b>No Document</b>  |
| 410 | 0710200412102<br>011   | 23-Jan-19 | Roc V/s. Attarctive Fin Lease Pvt Ltd  | CP<br>177/271/272/N<br>D/18 | Abhishek Nehta                     | Affidavit Estamp Adavance Service   |
| 411 | 0710200118020<br>18/4  | 23-Jan-19 | tata Steel Ltd V/s. Neeraj Singhal Ors   | (IB)<br>201(PB)2018         | Aarushi Tiku                       | Page No 112 To 129 Not Clear<br>True Copy Sign Missed   |
| 412 | 0710102407372<br>018/2 | 23-Jan-19 | Oriental Bank of Commerce V/s. Case Gold Roll Forming Ltd                            | (IB)<br>473(PB)2018         | Balwinder Ralhan                   | E Stamp Wrong Attchaed  |
| 413 | 0710102026892<br>018   | 23-Jan-19 | Ceate & Barrel International Surcing   | (IB)<br>1688(ND)2018        | SHEFALI Gupta                      | No Index No Page No No True Copy Signed No Soft Copy Also   |
| 414 | 0710102004922<br>019   | 23-Jan-19 | Hindec India Pvt Ltd V/s. Roc  | Section 252                 | Puneet Zaroo                       | Page No 85-117 Are Not Clear<br>151 To 157 Not Clear  |
| 415 | 7101020044920<br>19    | 23-Jan-19 | Structure Consultants Pvt. Ltd. V/s. Punj Lloyd Limited                              | Section-9                   | Rajesh Pathak                      | A4 All Papers / E-Stamp Paper   |
| 416 | 7101020045720<br>19    | 23-Jan-19 | Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited                      | Section-9                   | Subhash Mahangare                  | E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare   |
| 417 | 7101020093520<br>19    | 23-Jan-19 | Stressed Assets Stabilizations Fund V/s. Shree Bhomika International Ltd.            | Section-7                   | Sidharth Barua                     | Translate Copy-69,92-94,103,149-221,117-143   |
| 418 | 7101020347220<br>18    | 23-Jan-19 | NPPO IT Services Pvt. Limited V/s. ROC   | Section-252                 | T. Sharad & Associate              | Memo Of Parties / List Of Date & Events / Breif Synopsis / POA / E-Stamp Paper / STK-7  |
| 419 | 0710102034712<br>018   | 23-Jan-19 | Musai Builders Pvt Ltd   | Section 252                 | Sharad Tyagi                       | All Numbering Not Mentioned properly in Duplicate 4 Page Missed 59-61 Missed Numbering Not Clear  |
| 420 | 7101020052320<br>19    | 23-Jan-19 | Arti Jain V/s. Emaar MGF Land Limited  | IB/107/PB/2018              | Arjun Jain                         | Order Reserved By Court Officer Returned  |
| 421 | 0710102021982<br>018/4 | 23-Jan-19 | Rakesh Singhal V/s. Parsvnath Buildwell Pvt Ltd                                      | (IB)1539(ND)20<br>18        | Chitvan Singhal                    | Page No Missiong Soft Copy  |
| 422 | 0710102022342<br>018   | 24-Jan-19 | Rahul Mittal V/s. Genius Propbuild Pvt. Ltd.   | (IB)<br>1577(ND)2018        | Arun Kumar Gupta                   | <b>No Document</b>  |
| 423 | 7101020204420<br>18/8  | 24-Jan-19 | Dr. Vijendra Kumar Kashyap & Anr. V/s. Brys International Pvt. Ltd.                  | CP.<br>No.1670/PB/18        | Arjun Kant                         | Sign On Reply   |
| 424 | 7101020221220<br>18/2  | 24-Jan-19 | Income Tax Office, Ward V/s. SRD Infrastructure Development Limited                  | CA<br>No.1060/252/N<br>D/18 | Lakshmi Gurung                     | Page Not Clear-11,19  |
| 425 | 7102007120920<br>18/01 | 24-Jan-19 | Satvinder Singh Bedi V/s. KS Propmart Pvt. Limited                                   | IB/1494/PB/201<br>8         | PSP Legal Advocates and Solicitors | <b>NO Document</b>  |
| 426 | 7101020203220<br>18/27 | 24-Jan-19 | Peninsula Brookfield India Real Estate Fund & Anr. V/s. Ansal Hi-Tech Townships Ltd. | IB/1526/PB/18               | J. Sagar                           | Vakalatnama / Translate Copy-50   |
| 427 | 7101020318020<br>18    | 24-Jan-19 | JTEKT Sona Automotive India Limited V/s. JTEKT India Ltd.                            | CA(CAA)144/P<br>B/18        | Anirudh Das                        | Page Not Clear-19-25  |

|     |                        |           |  |                             |                        |   |
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| 428 | 7102004120220<br>17    | 24-Jan-19 | S.E Investments Ltd. V/s. Soni Realtors Pvt. Limited                                     | IB/609/ND/2017              | H.S Sharma             | Case Title Wrong / Supporting Affidavit / Advance Service                   |
| 429 | 7101020003820<br>19/2  | 24-Jan-19 | Knight Frank (India) Pvt. Ltd. V/s. RAF Stationers Pvt. Limited                          | IB/77/ND/2019               | Economic Laws Practice | E-Stamp Paper Missing   |
| 430 | 7101020313020<br>18/2  | 24-Jan-19 | Sab Impact Solution V/s. Maxx Metal Pvt. Limited   | IB/1749/2018                | <b>NIL</b>             | Supporting Affidavit Missing  |
| 431 | 7101020245520<br>18/01 | 24-Jan-19 | Precision Advance Plastics Pvt. Ltd. V/s. ppap Securities Advisor Pvt. Limited           | CA(CAA)175/P<br>B/18        | Alok Kumar             | Pages Not Clear-4-7,11-14,18-19,25-28                                       |
| 432 | 7102004146820<br>18    | 24-Jan-19 | Isolloyd Engineering Technologies Ltd. V/s. Earth Water Limited                          | IB/921/ND/2018              | Tushar A John          | Pages Not Clear-15-17   |
| 433 | 7102004008120<br>18    | 24-Jan-19 | Esquire Electronics INC & Anr. V/s. Netherlands India Communications Enterprises Limited | CP.<br>No.108/ND/201<br>6   | Yogesh K Jagia         | Pages Not Clear-42,81,86,90-95,98   |
| 434 | 7101020052820<br>19    | 24-Jan-19 | Elyasa General Contracting Pvt. Limited V/s. ROC   | CA<br>No.552/252/ND/<br>18  | Anil Sharma            | Vakalatnama / Pg Not Clear-15   |
| 435 | 7101020335820<br>18/05 | 24-Jan-19 | Vaiva Metals & Alloys Pvt. Ltd. V/s. Sungil India Pvt. Limited                           | IB/492/ND/2018              | Rajesh Kumar Parakh    | Supporting Affidavit / Wrong Tag File                                       |
| 436 | 7101020053920<br>19    | 24-Jan-19 | Arihant Evergreen Agro Plast & Textiles Pvt. Ltd. V/s. Microsys Polymers Pvt. Limited    | Section-9                   | Rajendra K. Salecha    | Translate-8A / Missing-61 / Pg Not Clear-32                                 |
| 437 | 7101020152520<br>18/3  | 24-Jan-19 | Pramod Kumar Sharma V/s. Rakesh Babbar & Ors.  | IB/297/PB/2018              | Sadiqua Fatma          | E-Stamp Paper Missing / True Copy Sign & Stamp                              |
| 438 | 7101020274620<br>18/8  | 24-Jan-19 | CIL Australia North Pvt Ltd V/s. Sharp Corp Ltd  | IB/1728/ND/201<br>8         | Arvind Kumar Gupta     | True Copy Sign & Stamp  |
| 439 | 7101020342820<br>18/2  | 24-Jan-19 | Repra Arts Pvt. Ltd. V/s. TRR Properties Limited   | CA(CAA)03/ND<br>/19         | Mukesh Sukhija         | Pages Not Clear-6-11  |
| 440 | 7101020268520<br>18/3  | 24-Jan-19 | Sandeep Singla V/s. Aarcity Builders Pvt. Limited  | IB/1667/2018                | Akshay Sharma          | Pages Not Clear-19-22 True Copy Stamp & Sign                                |
| 441 | 7101020020120<br>19/6  | 24-Jan-19 | Durgapada Maiti V/s. Design Dei Gratia Pvt. Limited                                      | IB/125/ND/2019              | Chandrani Prasad       | Pg Missing-8  |
| 442 | 7101020092720<br>19    | 24-Jan-19 | Gail India Limited V/s. Rathi Super Steel Limited  | IB/1458/PB/201<br>8         | VKC Law Offices        | Wrong E-Filling / No Document   |
| 443 | 7101020054620<br>19    | 24-Jan-19 | Ahuja Concrete V/s. Amrrapali Smart City Developers Pvt. Limited                         | Section-9                   | Karan Preet Singh      | True Copy Stamp & Sign / 1 Rs. Court Fees / Volume Divide / Pg Not Clear-52 |
| 444 | 7101020270520<br>18/1  | 25-Jan-19 | RVR Projects Pvt. Ltd. V/s. Fernas Construction India Pvt. Limited                       | IB/158/ND/2018              | Abhimanyu Garg         | True Copy Sign & Stamp / 5 Rs. Welfare / E-Stamp Paper Missing              |
| 445 | 7101027167120<br>18    | 25-Jan-19 | Rashmi Soota & Ors. V/s. Umang Realtech Pvt. Limited                                     | IB/1646/PB/201<br>8         | Viajy Nair             | A4 Size Paper In Duplicate Set-8-12   |
| 446 | 7102004316620<br>18/01 | 25-Jan-19 | Taaj Energy Pvt. Ltd. V/s. ROC   | CA<br>No.188/252/ND/<br>18  | <b>NIL</b>             | Advance Service / True Copy Sign & Stamp                                    |
| 447 | 7101020057520<br>19    | 25-Jan-19 | Allianz International Pvt. Limited V/s. ROC  | Section-252                 | Samaksh Goyal          | ROC Service / Wrong Arrange-19  |
| 448 | 7101020057820<br>19    | 25-Jan-19 | Dolphin Realtors Pvt. Limited V/s. ROC   | Section-252                 | Samaksh Goyal          | ROC Service / 3Rs. Court Fees   |
| 449 | 7101020057620<br>19    | 25-Jan-19 | Cropbay Real Estate Pvt. Limited V/s. ROC  | Section-252                 | Samaksh Goyal          | ROC Service / 3Rs. Court Fees / Pg Not Clear-63-70                          |
| 450 | 7101020057720<br>19    | 25-Jan-19 | Shine Steel & Alloys Pvt. Limited V/s. ROC   | Section-252                 | Samaksh Goyal          | ROC Service / 3Rs. Court Fees   |
| 451 | 7101024189320<br>18/3  | 25-Jan-19 | Shorewala Credit & Housing Pvt. Limited V/s. ROC   | CP.<br>No.298/252/PB/<br>18 | Vijay Kr. Gupta        | Supporting Affidavit / True Copy Sign & Stamp                               |
| 452 | 7101020058520<br>19    | 25-Jan-19 | Concord Infrastructure Co. Ltd. V/s. Shubhkamna Buildtech Pvt. Limited                   | IB/1059/2018                |                        | Back To Back Pages-12-18,27,31,32,34 / Advance Service / Affidavit Notary   |
| 453 | 7101020253520<br>18    | 25-Jan-19 | Gupta Ji Electric Company V/s. Paramount Propbuild Pvt. Limited                          | IB/1652/ND/201<br>8         | Sanjeev Arora          | Pages Not Clear-19-34   |
| 454 | 7101020056620<br>19    | 25-Jan-19 | MEXXISS Technologies Pvt. Limited V/s. ROC   | Section-252                 | Anand M. Mishra        | Income Tax Service / Flued-120-123  |

|     |                        |           |   |                                      |  |   |
|-----|------------------------|-----------|---|--------------------------------------|--|---|
| 455 | 7101200077020<br>18    | 25-Jan-19 | Shyamji Agrico Exports Pvt. Limited   | IB/1071/ND/201<br>8                  | Sanjay Kr. Aggarwal                      | True Copy Sign & Stamp /<br>Supporting Affidavit / Pg Not Clear-<br>5-9   |
| 456 | 7101200102320<br>18    | 25-Jan-19 | Religare Finvest Limited V/s. Vitoba<br>Realtors Pvt. Limited                         | IB/1178/PB/201<br>8                  | Archana Lakhotia                         | Sign On Reply / Pg Not Clear-27-<br>34 / Double Numbering / Flued In<br>Index   |
| 457 | 7102004104520<br>17/1  | 25-Jan-19 | Naveen Chandok V/s. Jan Aahar Pvt.<br>Limited   | IB/565/ND/2018                       | Amit Agarwal                             | Pages Not Clear-<br>15,18,21,22,30,31,33,34,35,37   |
| 458 | 7101024105420<br>17    | 25-Jan-19 | Duane Park Pvt. Limited V/s. Zynke<br>Exports Pvt. Limited                            | IB/580/PB/2017                       | PSP Legal<br>Advocates and<br>Solicitors | Sign On Reply   |
| 459 | 7101020150020<br>18/3  | 25-Jan-19 | Surya Garg V/s. Falcon Realty<br>Services Pvt. Limited                                | IB/1349/ND/201<br>8                  | Goel & Associates                        | Pages Cut-13,33 / Double<br>Numbering   |
| 460 | 7101020007920<br>19    | 25-Jan-19 | Virendra Kr. Trivedi V/s. SDS Infracon<br>Pvt. Limited                                | IB/72/ND/2019                        | PSP Legal<br>Advocates and<br>Solicitors | Missing Page-4-5  |
| 461 | 7101020357120<br>18/01 | 25-Jan-19 | Richa Satsangi & Anr. V/s. Horizon<br>Concept Pvt. Ltd.                               | IB/84/ND2019                         | Akshay Shrivastava                       | Missibg Pg-1-6 / True Copy Sign &<br>Stamp / Duplicate Set Wrong  |
| 462 | 7101020007920<br>19/2  | 25-Jan-19 | Rahul Bhatia & Ors. V/s. Ireo Realtech<br>Pvt. Limited                                | IB/61/ND/2019                        | PSP Legal<br>Advocates and<br>Solicitors | Index Missing / True Copy Sign &<br>Stamp   |
| 463 | 7101020259520<br>18/01 | 25-Jan-19 | Fox Motion Pictures Limited V/s. ROC  | CA<br>No.1143/252/N<br>D/18          | Shobit Srivastava                        | Advance Service   |
| 464 | 7101024352020<br>18    | 25-Jan-19 | Religare Finvest Limited V/s. Devera<br>Developers Pvt. Ltd.                          | IB/1177/PB/201<br>8                  | Archana Lakhotia                         | Vakalatnama / Pg Not Clear-28-35  |
| 465 | 7101024092720<br>18    | 25-Jan-19 | Religare Finvest Limited V/s.Fern<br>Healthcare Pvt. Limited                          | IB/672/PB/2018                       | Archana Lakhotia                         | Pg Not Clear-27-34  |
| 466 | 7101020244920<br>18/5  | 25-Jan-19 | Corporation Bank V/s. Exclusive Fibers<br>Limited                                     | IB/1650/ND/201<br>8                  | Akshay Goel                              | Pg Not Clear-20,51-61 Missing Pg-<br>63   |
| 467 | 7101024092220<br>18    | 25-Jan-19 | Religare Finvest L;td. V/s. Tripoli<br>Investment And Trading Company Pvt.<br>Limited | IB/670/PB/2018                       | Archana Lakhotia                         | Pg Missing-05   |
| 468 | 7101024090820<br>18    | 25-Jan-19 | Religare Finvest Ltd. V/s. Modland<br>Wears Pvt. Limited                              | IB/673/PB/2018                       | Archana Lakhotia                         | Pg Not Clear-27-34  |
| 469 | 7101200077020<br>18/5  | 25-Jan-19 | Shri Shyamji Agrico Exports Pvt. Ltd.<br>V/s. ROC                                     | IB/1071/ND/201<br>8                  | Sanjay Kr. Aggarwal                      | Pg Not Clear-8-12   |
| 470 | 7101020217220<br>18    | 25-Jan-19 | Amit Buildcon Pvt. Ltd. V/s. Cadre<br>Buildtech Pvt. Limited                          | CA(CAA)151/N<br>D/2018               | Satya Pal Singh                          | Pg Missing-23   |
| 471 | 7101020274620<br>18/9  | 25-Jan-19 | CIL Australia North Pvt Ltd V/s. Sharp<br>Corp Ltd                                    | IB/1728/ND/201<br>8                  | Arvind Kumar Gupta                       | True Copy Sign & Stamp  |
| 472 | 7101020057920<br>19    | 25-Jan-19 | Mezi Commerce Pvt. Limited V/s.<br>American Express Services India Pvt.<br>Ltd.       | CA(CAA)174/P<br>B/18 (2nd<br>Motion) | Anirudh Das                              | Pages Not Clear-131-136,196-<br>198,201-202   |
| 473 | 7101200133420<br>18/4  | 25-Jan-19 | L&T Housing Finance V/s. MSA<br>Developers Pvt. Limited                               | IB/1304/PB/201<br>8                  | Vivek Singh                              | Sign On Reply / Supporting<br>Affidavit   |
| 474 | 7101020123120<br>18/3  | 25-Jan-19 | Hardeep Singh Sawhney V/s.<br>Sawhney Builders Pvt. Limited                           | IB/1620/PB/201<br>8                  | Sabharwal<br>Associates Law Firm         | True Copy Sign & Stamp / Sign<br>On Reply / Pages Not Clear-<br>17,20,23,25-26,27,33,38,50,62,72                        |
| 475 | 7101020346520<br>18/2  | 25-Jan-19 | Sical Logistics Ltd. V/s. Reliance<br>Structure Pvt. Limited                          | IB/58/ND/2019                        | Saurabh Kansal                           | E-Stamp Paper Missing   |
| 476 | 7101020346520<br>18/1  | 25-Jan-19 | Sical Logistics Ltd. V/s. Reliance<br>Structure Pvt. Limited                          | IB/58/ND/2019                        | Saurabh Kansal                           | Affidavit With E-Stamp Paper<br>Missing / Advance Service   |
| 477 | 7101024095620<br>18    | 25-Jan-19 | Religare Finvest Ltd. V/s. Platinum<br>Infrastructure Pvt. Ltd.                       | IB/669/PB/2018                       | Archana Lakhotia                         | Sign On Reply / Pages Not Clear-<br>28-35   |
| 478 | 7101020145720<br>18/2  | 25-Jan-19 | Alcon Laboratories (India) Pvt. Ltd. V/s.<br>Perfect Wellness Pvt. Ltd.               | IB/595/ND/2019                       | Vidhi Samhita                            | E-Stamp Paper Missing   |
| 479 | 7101020059920<br>19    | 25-Jan-19 | Garima Gupta & Ors. V/s. Agrante<br>Realty Limited                                    | CP.<br>No.1097/2018                  | Shlok Chandra                            | Sign On Application / True Copy<br>Sign & Stamp / Advance Service /<br>Flued In Index / Pages Not Clear-<br>17-21,63-66 |
| 480 | 7101024092520<br>18    | 25-Jan-19 | Religare Finvest Ltd. V/s. Torus<br>Buildcon Pvt. Ltd.                                | IB/668/PB/2018                       | Archana Lakhotia                         | Pg Missing-5  |

|     |                       |           |  |                         |                        |  |
|-----|-----------------------|-----------|--|-------------------------|------------------------|--|
| 481 | 7101020057320<br>19   | 25-Jan-19 | Adroit Projects Pvt. Ltd. V/s. ROC   | Section-252             | Samaksh Goyal          | ROC Service / 3Rs. Court Fees  |
| 482 | 7101020284320<br>18/1 | 25-Jan-19 | Anupam Gupta 7 Anr. V/s. Overseas Courier Services (India) Pvt. Limited        | CP.<br>No.434/ND/2018   | Khaitan & Co. LLP      | Missing-50 Rs. Stamp Paper With POA / E-Stamp Paper / Translate-166,171 / Pages Not Clear-39-50,85-90                |
| 483 | 7102004126120<br>17/2 | 25-Jan-19 | Miditech Pvt. Ltd. V/s. Canara Bank  | IB/432/ND/2017          | Rekha Anand            | Wrong Document (Soft Copy)   |
| 484 | 7101020055720<br>19   | 25-Jan-19 | Ahuja Concrete V/s. Amrapali Leisure Valley Pvt. Limited                       | Section-9               | Karan Preet Singh      | Wrong Arrange-28-29,95,96,124, / Missing Pg-242,261,280-289 / True Copy Stamp & Sign                                 |
| 485 | 7101020058320<br>19   | 25-Jan-19 | Ahuja Concrete V/s. Amrapali Dream Valley Pvt. Limited                         | Section-9               | Karan Preet Singh      | <b>[Hard+Soft]</b> -Wrong Arrange-28,29 / Pgs Not Clear-95,96,124,242 / Missing Pgs-261,289 / True Copy Sign & Stamp |
| 486 | 7101020058620<br>19   | 25-Jan-19 | Ahuja Concrete V/s. Mihir Buildcon Pvt. Limited                                | Section-9               | Karan Preet Singh      | True Copy Stamp & Sign / Wrong Arrange-28-29 / Pg Not Clear-30-31,53,56,69,70,125,161,242,457                        |
| 487 | 7101020056320<br>19   | 25-Jan-19 | Value Line Interiors Pvt. Ltd. V/s. Rolling Construction Pvt. Limited          | Section-9               | Manohar Malik          | Pg Not Clear-26-29,33,69,23,24,43  |
| 488 | 7101020055820<br>19   | 25-Jan-19 | Uddipta Bimal Borah & Anr. V/s. Ramprastha Promoters & Developers Pvt. Limited | Section-7               | Sudhir Naagar          | Advance Service / Sign With True Copy / E-Stamp Paper Missing / Pg Not Clear-75-76,84,86,87,89,92-93                 |
| 489 | 7101020056520<br>19   | 25-Jan-19 | Value Line Interiors Pvt. Ltd. V/s. Mayur Buildcon Pvt. Limited                | Section-9               | Manohar Malik          | Page Not Clear-18-25,27,28   |
| 490 | 7101020099420<br>19   | 25-Jan-19 | Satish Kumar V/s. Ansal Properties And Infrastructure Limited                  | Section-7               | Gaurav Singh           | Sign On Petition / True Copy Stamp & Sign / Wrong Arrange-53 /Not Upload Docs  |
| 491 | 7101024093020<br>18   | 25-Jan-19 | Religare Finvest Ltd. V/s. Zolton Properties Pvt. Limited                      | IB/674/PB/2018          | Archana Lakhotia       | <b>[Hard+Soft]</b> -Sign On Reply / Pg Not Clear-28-35   |
| 492 | 7101020256120<br>18/3 | 28-Jan-19 | Reena Mukherjee & Ors. V/s. Kamrup Housing Projects Pvt. Ltd.                  | IB/1671/2018            | SRD Legal              | True Copy Sign & Stamp / Pages Not Clear-38-40,66-67,72 / Wrong Arrange-70-80  |
| 493 | 7101020307420<br>18/1 | 28-Jan-19 | Income Tax Officer V/s. Bhagwati Agencies Pvt. Ltd.                            | CA<br>No.1223/252/ND/18 | K.C Aggarwal           | Supporting Affidavit / Advance Service   |
| 494 | 7101024095720<br>18/1 | 28-Jan-19 | Usha Devi V/s. Praveer Constructions Pvt. Limited                              | IB/486/PB/2018          | Alok Kaushik           | Pages Not Clear-45,69,71 / Translate-35-45   |
| 495 | 7101020060520<br>19   | 28-Jan-19 | IRCLASS System And Solutions Pvt. Ltd. V/s. Punj Llyod Limited                 | IB/1030/ND/2018         | Rajendra Beniwal       | Missing Page-14  |
| 496 | 7102004406320<br>18/1 | 28-Jan-19 | SGD All In One Solutions Pvt. Ltd. V/s. ROC                                    | CP.<br>No.594/252/ND/18 | CA Abhishek Jain       | ROC & Income Tax Service Original / Back To Back Pg-1-2  |
| 497 | 7101020063520<br>19   | 28-Jan-19 | Neeraj Kakkar & Ors. V/s. Parsvnath Developers Limited                         | Section-7               | Shlok Chandra          | Synopsis / List Of Date & Events / E-Stamp Paper With POA / Pg Not Clear-116-117                                     |
| 498 | 7101020166020<br>18/3 | 28-Jan-19 | Indiabulls Housing Finance Ltd. V/s. Primrose Infratech Pvt. Limited           | IB1399/2018             | ASA Legal Services LLP | Supporting Affidavit / Advance Service   |
| 499 | 7101020061220<br>19   | 28-Jan-19 | Property Solutions (India) Pvt. Ltd. V/s. Imperial Fastners Pvt. Limited       | Section-9               | Sindhu Kotian          | Missing-E-Stamp Paper / Pg Not Clear-38,89   |
| 500 | 7101020061620<br>19   | 28-Jan-19 | Volts Watts Electronics Pvt. Ltd. V/s. ROC                                     | Section-252             | Mohit Gulati           | Wrong Tag File Original Set / Pg Not Clear-89-99,103-110,124,126   |
| 501 | 7101020058720<br>19   | 28-Jan-19 | Rupal Vinod Gosar V/s. Unitech Limited   | CP.<br>No.124/ND/16     | Sahil Shandilya        | Sign On Application / True Copy Stamp & Sign / All Pages Back To Back / Missing-5                                    |
| 502 | 7101200104520<br>18/5 | 28-Jan-19 | Paam Eatables V/s. Rudra Buildwell Constructions Pvt. Limited                  | IB/1173/ND/2018         | Rahul Malhotra         | Supporting Affidavit / Pg Not Clear-7-9  |

|     |                       |           |  |                     |                              |  |
|-----|-----------------------|-----------|--|---------------------|------------------------------|--|
| 503 | 7101020045220<br>19   | 28-Jan-19 | Manish Malhan & Anr. V/s. Dream Incubator Entertainment And Hospitality Pvt. Limited | Section-271-272     | Arjun Asthana                | True Copy Stamp & Sign / Wrong Arrange-62-66 / E-Stamp Paper Wrong Date & Notary   |
| 504 | 7101020007520<br>19   | 28-Jan-19 | Power 2SME Pvt. Ltd. V/s. J.V Strips Limited   | IB/452/ND/18        | Shashwat Anand               | Wrong Arrange-245-246 / Missing-20 / Pg Not Clear-57,73,79,95,82,117,172,196,197-200,202-204,207,209-211,215,217,69-70,73-74,79,240,276              |
| 505 | 7101020198920<br>18   | 28-Jan-19 | Hubel Tiandi Heavy Industries Co. Ltd. V/s. L&T SUCG JV CC27                         | IB/1505/PB/2018     | ACM Legal                    | Document Not Show  |
| 506 | 7101020061920<br>19   | 28-Jan-19 | Jaini Cine India Ltd. V/s. Chinu Cine India Limited                                  | CA(CAA)140/ND/17    | Pradeep Debnath              | Accounting Treatment Certificate (Sec133)  |
| 507 | 7101020340320<br>18   | 29-Jan-19 | Mool Chand Sharma & Ors. V/s. Adiva Hospitals Pvt. Limited                           | IB/18/ND/2019       | Bikash Kumar Sahoo           | Pages Not Clear-8-45,47  |
| 508 | 7101020062920<br>19   | 29-Jan-19 | Pooja Talwar Education Pvt. Limited  | Section-131         | Kiran Sharma                 | MOA With E-stamp Paper / Pages Not Clear-18,31 / True Copy Sign & Stamp  |
| 509 | 7101024059920<br>18/1 | 29-Jan-19 | Volkswagen Finance Pvt. Ltd. V/s. Sterling Vehicles & General Sales Pvt. Ltd.        | IB/546/PB/2018      | Divya lal                    | True Copy Sign & Stamp / Pages Not Clear-21,23,25,26-44,47-72,158-163  |
| 510 | 7102004110320<br>17   | 29-Jan-19 | Subhash Yadav V/s. Verivoz Communications Pvt. Limited                               | CP. No.34/ND/2017   | Joby P Varghese              | Wrong Arrange-31-48 / Supporting Affidavit / Advance Service / True Copy Sign & Stamp / Missing-44,45  |
| 511 | 7101020283620<br>18/2 | 29-Jan-19 | MSN Enterprises V/s. Medsource Healthcare Pvt. Limited                               | IB/1761/ND/2018     | Chamber Of Rajan & Indraneel | Missing Pages-17,62  |
| 512 | 7101200653201<br>9    | 29-Jan-19 | Dinkar Dogra V/s. S.P Contracts Pvt. Limited & Ors.                                  | CP. No.29/ND/2018   | Kaustubh Shukla              | Wrong Arrange-1 / Supporting Affidavit   |
| 513 | 7102004354220<br>18   | 29-Jan-19 | Linixi Enterprises Pvt. Ltd. V/s. ROC  | CA No.823/252/ND/18 | Varun Kashyap                | Supporting Affidavit With E-Stamp Paper / Advance Service (ROC & Income Tax)   |
| 514 | 7101020065920<br>19   | 29-Jan-19 | Ratan Singh V/s. Theme Export Pvt. Limited   | Section-9           | Vaibahv Mahajan              | <b>[SOC-30,31,32-35]</b> / Compliance Affidavit  |
| 515 | 7101020187320<br>18   | 29-Jan-19 | Tejinder Kaur V/s. Bhawani Castings Pvt. Limited                                     | IB/1492/PB/2018     | Chhibbar & Co.               | <b>[Hard+Soft]</b> -Pages Not Clear-34-36,40,42-44   |
| 516 | 7101020314620<br>18/2 | 29-Jan-19 | EE Limited V/s. Falcon Business Resources Pvt. Ltd.                                  | IB/1765/ND/2018     | Uttam Dutt                   | Supporting Affidavit   |
| 517 | 7101020065520<br>19   | 29-Jan-19 | Bahrat Gupta V/s. Goldstar Impex Pvt. Limited  | Section-7           | Vaibahv Mahajan              | Not Upload Docs / <b>[Hard+Soft]</b> -Pages Not Clear-34,35,52,55 / E-Stamp Paper With Affidavit / 1Rs. Court Fees                                   |
| 518 | 7101020065420<br>19   | 29-Jan-19 | Indiabulls Consumer Finance Ltd. V/s. Manya Foods Pvt. Limited                       | Section-7           | Kunal Madan                  | Board Resolulation   |
| 519 | 7101020063920<br>19   | 29-Jan-19 | Apavarga Trading Company V/s. IKO Hospitality Pvt. Limited                           | Section-9           | Summit Kaushal               | Regst Office Haryana   |
| 520 | 7101020067320<br>19   | 29-Jan-19 | Technologies Plus India Pvt. Ltd. V/s. ROC   | Section-252         | Nitika Goel                  | Missing-53   |
| 521 | 7101020223520<br>18/1 | 29-Jan-19 | Isthmus Capital Advisors Pvt. Ltd. V/s. ROC  | CP. No.416/66/ND/18 | Surjeet Singh Chadha         | A4 Size Paper-4,7,8,11,12  |
| 522 | 7101020064920<br>19   | 29-Jan-19 | Satpal Chawla 7 Ors. V/s. MCF Finlease Pvt. Limited                                  | Section-241         | Ritesh Singh                 | <b>[SOC]</b> -Pages Not Clear-120-121,123  |
| 523 | 7101020064120<br>19   | 29-Jan-19 | Apavarga Trading Company V/s. Caara India Pvt. Limited                               | Section-9           | Summit Kaushal               | Wrong Soft Copy <b>[Hard+Soft]</b> -Pg Not Clear-28  |
| 524 | 7101020308120<br>18/2 | 30-Jan-19 | Naresh Goel & Anr. V/s. DLF Home Developers Limited                                  | IB/1776/2018        | Karan Jawala                 | <b>[SOC]</b> -Missing-9,37 / True Copy Sign & Stamp / Translate-72 / 3Rs. Court Fees <b>[Hard]</b> -Missing-9 / Wrong Affidavit / Pg Not Clear-87,90 |

|     |                   |           |   |                            |                        |   |
|-----|-------------------|-----------|---|----------------------------|------------------------|---|
| 525 | 710102032262018   | 30-Jan-19 | Forgewell Limited V/s. RPS Infrastructure Limited                               | IB/1779/ND/2018            | Jeetender Gupta        | <b>[SOC]</b> -Pg Not Clear-114-115 / <b>[Hard]</b> -Sign On Reply / True Copy Sign & Stamp / 5Rs. Court Fees / 10Rs. Welfare / Pg Not Clear-99,86,87,99,101 / A4 Size Paper-40-41 |
| 526 | 710102031202018/3 | 30-Jan-19 | Priyanshi Arora V/s. Dream Procon Pvt. Limited                                  | CP. No.177/2018            | Vaibhav Tyagi          | Supporting Affidavit  |
| 527 | 710102012242019   | 30-Jan-19 | Rely Paints Pvt. Ltd. V/s. BSL Scaffolding Limited                              | IB/1509/ND/2018            | Tarun Aggarwal         | Wrong E-Filing  |
| 528 | 710102406142018/2 | 30-Jan-19 | L&T Financial Services Ltd. V/s. Raju Constructions Co. & Shelters Pvt. Limited | IB/93/2018                 | Chopra & Co. Advocate  | <b>[Hard+Soft]</b> -5-9   |
| 529 | 710102006272019   | 30-Jan-19 | G.S Housing Pvt. Limited V/s. ROC   | Section-252                | CS Minal Dudeja        | <b>[SOC]</b> -Index Missing / Not Pg Numbering-2-5,8-13,19-20   |
| 530 | 710120005572018   | 30-Jan-19 | Dr. ER Rajainderr Jaina V/s. ROC  | CP. No.1072/97/ND/18       | Yogesh Kumar           | <b>[Hard]</b> -Index Flued / Pg-4 Flued   |
| 531 | 710102005122019/3 | 30-Jan-19 | Tata Teleservices Ltd. V/s. Bharti Airtel                                       | CA No.98/PB/2018           | Deepak Anand           | Tag Properly Both File / No. Page Numbering   |
| 532 | 710200412612017/3 | 30-Jan-19 | Miditech Pvt. Ltd. V/s. Harish Chander Arora                                    | IB/432/ND/2017             | Harish Arora           | Affidavit Notary  |
| 533 | 710200441252018/1 | 30-Jan-19 | Bijendra Narain Sharma V/s. ROC   | CA No.434/252(3)/ND/2018   | Shobhit Srivastava     | <b>[SOC]</b> -Pages Not Clear-12-15   |
| 534 | 710102011312019   | 30-Jan-19 | Gromax India V/s. S.B.O Export Pvt. Ltd.  | IB/560/ND/2017             | Abhishek Anand         | Wrong Document  |
| 535 | 710102007012019   | 30-Jan-19 | Dolphin Investment Management Pvt. Ltd. V/s. Shiva Infra Solutions Pvt. Limited | CA(CAA)69/PB/18            | Ashish Middha          | <b>[Hard+Soft]</b> -235,236 / 2nd Volume No Index   |
| 536 | 710102005272019   | 30-Jan-19 | Finstem Outsourcing Services India Pvt. Ltd. V/s. ROC                           | Section-252                | Priyadarshi            | <b>[Hard+Soft]</b> -ROC & Income Tax Service / Pg Not Clear-26,34,168,172,194   |
| 537 | 710102007022019   | 30-Jan-19 | Indian Durobuild Pvt. Ltd. V/s. Indian Probuild Pvt. Limited                    | Section-230-232            | Ashish Middha          | Index Missing All Volumes   |
| 538 | 710102016332018/2 | 30-Jan-19 | Sunil Handa & Ors. V/s. Today Homes Noida Pvt. Limited                          | CP. No.923/2018            | GNS Legal LLP          | Advance Service   |
| 539 | 710102007222019   | 30-Jan-19 | Punjab National Bank V/s. General Power Company Pvt. Ltd.                       | IB/637/PB/2018             | Dhir & Dhir Associates | <b>[Hard+Soft]</b> -Advance Service / Application Not Signed  |
| 540 | 710120011752018   | 30-Jan-19 | Anand Gupta & Ors. V/s. BDR Builders And Developers Pvt. Limited                | CP. No.364/241-242/PB/2018 | Rakesh Kumar           | <b>[Hard+Soft]</b> -Pg Not Clear-56,57,62,64,68,240,241-245-249   |
| 541 | 710102006142019   | 30-Jan-19 | Shivalik Industries V/s. Samson Laboratories Pvt. Limited                       | Section-9                  | P.D Sharma             | <b>[Hard+Soft]</b> -Pg Not Clear-62,64,65,66-92 / Missing-POA   |
| 542 | 710102006612019   | 30-Jan-19 | Hemant Kumar Godhani V/s. Supertech Limited                                     | Section-7                  | Minakshi Jyoti         | <b>[Hard+Soft]</b> -Pgs Not Clear-26-27,28-31,32-37,38,43,44,58,60,61,68-72,75,76,80,82,84,86,88,90,92,104-109,111-128  |
| 543 | 710102011532019   | 30-Jan-19 | Kotak Mahindra Bank V/s. Kew Precision Parts Pvt. Limited                       | Section-7                  | R & R Legal            | Wrong E-Filing <b>[Hard+Soft]</b> -Pgs Not Clear-168,173,175,177,179,181,183,187,198-199,201,208 / No Index   |
| 544 | 710102006642019   | 30-Jan-19 | Hemant Kumar Godhani V/s. Home & Soul Infratech Pvt. Ltd.                       | Section-7                  | Minakshi Jyoti         | <b>[Hard+Soft]</b> -Pgs Not Clear-69-71,131 / Blank-93 / 10Rs. Welfare / All Pages A4   |
| 545 | 710102006942019   | 30-Jan-19 | Vivek Jain V/s. Today Homes Noida Pvt. Limited                                  | Section-7                  | Kshitij Kumar          | <b>[Hard+Soft]</b> -Pg Not Clear-22-24  |
| 546 | 710102010522019   | 30-Jan-19 | Sandhya Jain V/s. Bulland Buildtech Pvt. Limited                                | Section-7                  | Karan Luthra           | <b>[Hard+Soft]</b> -Pg Not Clear-52-53  |
| 547 | 710102006902019   | 30-Jan-19 | Stonex India Pvt. Ltd. V/s. Zavitsa Realtors LLP                                | Section-9                  | Akshat Bajpai          | <b>[Hard+Soft]</b> -Missing PG-11   |

|     |                       |           |  |                             |                        |   |
|-----|-----------------------|-----------|--|-----------------------------|------------------------|---|
| 548 | 7101020068220<br>19   | 30-Jan-19 | Stonex India Pvt. Ltd. V/s. Boulevard Projects Pvt. Limited  | Section-9                   | Akshat Bajpai          | <b>[Hard+Soft]</b> -Pgs Not Clear-14-16,24-26 / 3Rs. Court Fees / Compliance Affidavit Wrong  |
| 549 | 7101020066920<br>19   | 30-Jan-19 | Krishna Concrete Products V/s. Ansal Hi-Tech Township Limited  | Section-9                   | Sachit Garga           | <b>[Hard+Soft]</b> -Pg Not Clear-26,28 / Missing-13 / Flued In Index  |
| 550 | 7101020068720<br>19   | 30-Jan-19 | Stonex India Pvt. Ltd. V/s. Three C Universal Developers Pvt. Limited                                      | Section-9                   | Akshat Bajpai          | <b>[Hard+Soft]</b> -Pgs Not Clear-16-29,38,47 / List Of Date & Events / 3Rs. Court Fees   |
| 551 | 7101020069820<br>19   | 30-Jan-19 | Shri Balaji Infradevelopers Pvt. Ltd. V/s. Pan Realtors Pvt. Limited                                       | Section-9                   | Ritesh Khare           | <b>[Hard+Soft]</b> -Pg Not Clear-41-43,62-63,73 / Double Numbering / True Copy Sign & Stamp / Board Resoulation   |
| 552 | 7101024093020<br>18   | 30-Jan-19 | Suman Dabas V/s. Technopark Advisors Pvt. Ltd.   | Section-9                   | Parshotam Lal Singla   | Memo Of Parties / List Of Date & Events / Breif Synopsis  |
| 553 | 7101020005620<br>19/3 | 31-Jan-19 | Edelweiss Asset Reconstruction Company Ltd. V/s. Pawan Doot Estate Pvt. Limited                            | IB/71/2019                  | ASA Legal Services LLP | <b>[Hard+Soft]</b> -Pg Not Clear-07   |
| 554 | 7102004268720<br>18/1 | 31-Jan-19 | La Saison Hotels Chandigarh Pvt. Ltd. V/s. ROC   | CP.<br>No.424/252/ND/<br>18 | Karanveer Jindal       | <b>[Hard+Soft]</b> -Pg Not Clear-3-12   |
| 555 | 7101020301920<br>18/2 | 31-Jan-19 | Liquidator Of Helpline Hospitality Pvt. Ltd. V/s. Ex-Directors/Directors Of Helpline Hospitality Pvt. Ltd. | CA No.77/C-<br>II/ND/2019   | Sakshi Banga           | <b>[Hard+Soft]</b> -Missing-E-Stamp Paper   |
| 556 | 7101020040820<br>19   | 31-Jan-19 | KS Forge Metal Pvt. Limited V/s. ROC   | Section-252                 | Vineet Gupta           | <b>[Hard+Soft]</b> -Pg Not Clear-104,106,183,184,185,191-194,231,257,258 / MOA With E-Stamp Paper / True Copy Sign & Stamp  |
| 557 | 7101020301920<br>18/3 | 31-Jan-19 | Liquidator Of Helpline Hospitality Pvt. Ltd. V/s. Ex-Directors/Directors Of Helpline Hospitality Pvt. Ltd. | CA No.77/C-<br>II/ND/2019   | M.S Vishnu Sankar      | <b>[Hard]</b> -Advance Service / E-Stamp Paper <b>[SOC]</b> -Wrong Document   |
| 558 | 7101020070420<br>19   | 31-Jan-19 | Associates Nonwoven V/s. Dona Doni Fashion Pvt. Limited  | Section-9                   | Naveen Mittal          | <b>[Hard+Soft]</b> -Missing-Synopsis / List Of Date & Events / Advance Service / Vakalatnama / 9(3B)Affidavit / Index   |
| 559 | 7101020071320<br>19   | 31-Jan-19 | Yellow Pages Directory Pvt. Limited V/s. DEV Kumar Gupta   | Section-252                 | Sudhakar Jha           | <b>[Hard]</b> -Sign On Petition / MOA With 20Rs. E-Stamp Paper / Flued In Index / Advance Service (ROC & Income Tax) Wrong Document   |
| 560 | 7102004113020<br>17   | 31-Jan-19 | Nimit Builders Pvt. Limited V/s. Jeevan Jyoti Vanijya Limited  | IB/464/ND/2017              | Kamal Ahuja            | <b>[Hard+Soft]</b> -Sign On Application / True Copy Sign & Stamp / Flued In Index / Pg Not Clear-37,38-39 / Missing-66  |
| 561 | 7101020068820<br>19   | 31-Jan-19 | Anand Mittal & Ors. V/s. Mahesh Mercandise Pvt. Limited  | Section-241                 | Puneet Agarwal         | <b>[Hard+Soft]</b> -True Copy Sign & Stamp / Sign On Petition / Pg Not Clear-92-102,118,119129-145,172-173,229-266,275-285,291,255-261,263,264,285, / Missing-Index,116 / Wrong Arrange-281,283,285 / 10Rs. Welfare |
| 562 | 7101200736201<br>9    | 31-Jan-19 | Lion Services Ltd. V/s. Aura Management Services Pvt. Limited  | IB/641/ND/2018              | Mukesh Gupta           | <b>[Hard+Soft]</b> -Supporting Affidavit  |
| 563 | 7101020170920<br>18/3 | 31-Jan-19 | Roopali Agarwal V/s. Aims Sanya Developers Pvt. Limited  | IB/1415/ND/201<br>8         | Ashish Singh           | <b>[Hard+Soft]</b> -Translate-19,30 / Missing-31-38   |

|     |                       |           |   |                             |  |   |
|-----|-----------------------|-----------|---|-----------------------------|--|---|
| 564 | 7101020069220<br>19   | 31-Jan-19 | Seema Buildtech Pvt. Ltd. V/s. ROC  | Section-252                 | Gupta Prakash                            | <b>[Hard+Soft]</b> -Pgs Not Clear-46-50,86-97,99,101,103,104-111,136,144,145,147-149,193,196,198-200,235-239,278 / Counsel Detail   |
| 565 | 7101020208720<br>18/1 | 31-Jan-19 | Income Tax Officer V/s. AAB Consultants Pvt. Limited                              | CA<br>No.1046/252/N<br>D/18 | Mahrukh Jafar                            | <b>[Hard+Soft]</b> -E-Stamp Paper Missing / ROC Service / A4 Size Paper   |
| 566 | 7101020142120<br>19   | 31-Jan-19 | Tej Mohan Sachdeva & Ors. V/s. IREO Pvt. Limited                                  | CP.<br>No.1314/ND/18        | Saurabh Kalia                            | Advance Service   |
| 567 | 7101020075020<br>19   | 31-Jan-19 | Rajesh Kumar & Ors. V/s. Today Homes Noida Pvt. Limited                           | IB/1596/PB/201<br>8         | Viren Sibal                              | Advance Service   |
| 568 | 7101200105120<br>18/3 | 31-Jan-19 | Shri Hari Pavan Vellanki & Ors. V/s. Ischolar Education Services Pvt. Limited     | CP.<br>No.354/2018          | Keystone Partners Advocates & Solicitors | <b>[Hard+Soft]</b> -True Copy Sign & Stamp / Pg Not Clear-192   |
| 569 | 7102004300920<br>18/2 | 31-Jan-19 | SVA Paper Trading Pvt Ltd V/s. Roc  | CP.<br>No.604/252/ND/<br>18 | Anil Singh                               | <b>[Hard+Soft]</b> -Affidavit With E-Stamp Paper Not Notary / Pg Not Clear-55-56,61 / ROC Service Original  |
| 570 | 7101020073920<br>19   | 31-Jan-19 | Ahuja Concrete V/s. SGK Projects Pvt. Limited                                     | Section-9                   | Karan Preet Singh                        | <b>[Hard+Soft]</b> -Pgs Not Clear-34-40,87,88,89,90,91-93,94-97,166,167,277,282,413,414,606,499-532 / Translate-297-301 / Pg Missing-499-532,607-608 / True Copy Sign & Stamp / A4 Size Paper-86-200 / Wrong Page Numbering After-114 |
| 571 | 7101020073220<br>19   | 31-Jan-19 | Goldendays Creations Pvt. Ltd. V/s. Paramount Coaching Centre Pvt. Limited        | Section-9                   | Ashutosh Gupta                           | <b>[Hard+Soft]</b> -Pg Not Clear-10,60,61 / Wrong Arrange-48,49   |
| 572 | 7101200118120<br>18/4 | 1-Feb-19  | Yogesh Mehta V/s. SVP Builders India Ltd  | IB/1239/18                  | Anup Kumar                               | <b>[Hard+Soft]</b> -Advance Service   |
| 573 | 7101200081720<br>18/2 | 1-Feb-19  | TUF Metallurgical Pvt. Ltd. V/s. Albus India Limited                              | IB/1089/ND/201<br>8         | Sandeep Kr. Bhatt                        | <b>[Hard+Soft]</b> -Affidavit Notary / Missing-51   |
| 574 | 7101200046220<br>18/8 | 1-Feb-19  | Gozoop Online Pvt. Ltd. V/s. OM Pizzas And Eats India Pvt. Limited                | IB/571/18                   | Abhijnan Jha                             | <b>[Hard+Soft]</b> -Advance Service   |
| 575 | 7101020040720<br>19   | 1-Feb-19  | Jitendra Impex Pvt. Ltd. V/s. Compack Enterprises Pvt. Limited                    | IB/183/ND/19                | Malini Sud                               | <b>[Hard+Soft]</b> -E-Stamp Paper Missing   |
| 576 | 7101200040720<br>18/4 | 1-Feb-19  | Paramjit Singh Saini V/s. Puma Realtors Pvt. Limited                              | IB/934/PB18                 | Anurag Bhutt                             | <b>[Hard+Soft]</b> -Pg Not Clear-14-24  |
| 577 | 7101024453120<br>18/3 | 1-Feb-19  | Shilap Jain & Anr. V/s. Raheja Developers Limited                                 | IB/1321/PB/201<br>8         | Arunav Patnaik                           | <b>[Hard+Soft]</b> -Sign On Rejoinder / True Copy Sign & Stamp  |
| 578 | 7101024103620<br>17/1 | 1-Feb-19  | Union Bank Of India V/s. ERA Infra Engineering Limited                            | IB/190/PB/2017              | Atul Sharma                              | <b>[Hard+Soft]</b> -Advance Service   |
| 579 | 7101020121420<br>19   | 1-Feb-19  | Amarjeet Singh V/s. DPL Builders Pvt. Limited                                     | Section-7                   | Sanjay Mishra                            | <b>[Hard+Soft]</b> -Missing Pg-E-Stamp Paper / 01 / 10Rs. Welfare / 3Rs. Court Fees / Soft Copy No / Pg Not Clear-40  |
| 580 | 7101020195420<br>18/6 | 1-Feb-19  | Bank Of Baroda V/s. BRYS Hotels Pvt. Limited                                      | IB/1527/PB/201<br>8         | Kapil Kher                               | <b>[Hard+Soft]</b> -Sign On Rejoinder   |
| 581 | 7101200104720<br>18/2 | 1-Feb-19  | Vesuvius India Ltd. V/s. Fenace Auto Limited                                      | IB/364/ND/2017              | Punkaj Jain                              | <b>[Hard+Soft]</b> -True Copy Sign & Stamp / Missing-53   |
| 582 | 7101020309320<br>18   | 1-Feb-19  | Suntech Infrsolution Pvt. Ltd. V/s. Shri Balaji Infradevelopers Pvt. Limited      | IB/1769/ND/201<br>8         | Magnus Legal Services LLP                | [Hard+Soft]-Sign On Reply / True Copy Sign & Stamp  |
| 583 | 7101020331520<br>18   | 1-Feb-19  | Akashganga Infraventures India Ltd. V/s. Shri Balaji Infradevelopers Pvt. Limited | IB/1801/ND/201<br>8         | Magnus Legal Services LLP                | <b>[Hard+Soft]</b> -Sign On Reply / True Copy Sign & Stamp / Flued Pg-06  |
| 584 | 7102004349920<br>18/1 | 1-Feb-19  | Kintech Synergy Pvt. Ltd. V/s. RRB Energy Limited                                 | IB/193/ND/2018              | <b>NIL</b>                               | <b>[Hard+Soft]</b> - True Copy Sign & Stamp / Incomplt Soft Copy  |



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|-----|------------------------|----------|--|--------------------------------|---------------------|---|
| 585 | 7101020132620<br>19    | 1-Feb-19 | Harjeet Singh V/s. DPL Builders Pvt. Limited                               | Section-7                      | Sanjay Mishra       | <b>[Hard+Soft]</b> -E-Stamp Paper With Affidavit Missing / True Copy Sign & Stamp / Pg Not Clear-45 / Welfare & Court Fees / Document Not Show In Soft Copy |
| 586 | 7101020076320<br>19    | 1-Feb-19 | Rajdeep Buildtech Pvt. Ltd. V/s. ROC                                       | CP.<br>No.874/252/ND/<br>2018  | APS Advisors LLP    | <b>[Hard+Soft]</b> -Advance Service   |
| 587 | 7101020275320<br>18/2  | 1-Feb-19 | Anil Mahindroo & Anr. V/s. Earth Iconic Infrastructures Pvt. Limited       | IB/16/PB/2017                  | Prashant Jain       | <b>[Hard+Soft]</b> -Sign On Reply / E-Stamp Paper Missing   |
| 588 | 7101004054920<br>18/3  | 1-Feb-19 | Meena Devi & Anr./ V/s. Earth Galleria Pvt. Limited                        | IB/281/PB/2018                 | RKG Law Associates  | <b>[Hard]</b> -Pg Not Clear-25-28 / <b>[Soft]</b> -Translate-23-24 / Pg Not Clear-25-28,37-38,42-44   |
| 589 | 7101020223720<br>18/3  | 1-Feb-19 | Vinod Bedi & Anr. V/s. IREO Pvt. Limited                                   | IB/1560/ND/201<br>8            | P. Vinay Kumar      | <b>[Hard+Soft]</b> -Translate-138-139 / Index / E-Stamp Paper   |
| 590 | 7101200112220<br>18/2  | 1-Feb-19 | BG Exploration And Production India Limited                                | CP.<br>No.370/441ND//<br>2018  | RSJ Associates      | <b>[Hard+Soft]</b> - True Copy Sign & Stamp / Missing-3,6,8   |
| 591 | 7101200125720<br>18/6  | 1-Feb-19 | Arvind Envisol Ltd. V/s. Earth Water Limited                               | IB/1263/ND/201<br>8            | Mukesh Kumar Grover | Incomplete Document   |
| 592 | 7101020773201<br>9     | 1-Feb-19 | State Bank Of India V/s. Bhushan Energy Limited                            | IB/530/PB/2018                 | Sagar Bansal        | <b>[Hard+Soft]</b> - Affidavit With E-Stamp Paper Wrong   |
| 593 | 7102004184220<br>18/3  | 1-Feb-19 | Purnima Gupta V/s. Purnima Colonizers Pvt. Limited                         | CP. No.206/241-<br>242/ND/2018 | Pooja M. Saigal     | <b>[Hard+Soft]</b> - Pg Not Clear-100-105   |
| 594 | 7101020270220<br>18/2  | 1-Feb-19 | Rajiv Agarwal V/s. Today Homes & Infrastructure Pvt. Limited               | IB/1657/ND/201<br>8            | Alok Tripathi       | <b>[Hard+Soft]</b> -Sign On Rejoinder   |
| 595 | 7101020078120<br>19    | 1-Feb-19 | Amit Kumar Malik V/s. Kindle Developers Pvt. Limited                       | IB/470/ND/2017                 | Shivani Kadam       | <b>[Hard+Soft]</b> -Pg Not Clear-30,32,54,55,56,57,59-62,66-67,70-75,77-86,133,   |
| 596 | 7101200113720<br>18    | 1-Feb-19 | Murlidhar Oil Mill V/s. Innovative Textiles Limited                        | IB/1211/ND/201<br>8            | Diwan Associates    | <b>[Hard+Soft]</b> -True Copy Sign & Stamp / Pg Not Clear-19 / Not Page Numbering In Soft Copy  |
| 597 | 7101020143201<br>8/5   | 1-Feb-19 | Artemis Medicare Services Ltd. V/s. Athena Eduspark Limited                | CA(CAA)165/N<br>D/2018         | Hashmat Nabi        | [Hard+Soft]-Pg Not Clear-26,41,51-53,58,58A,67-68,74-79,84-85,101,124,130,147,148,167-173,185,188-189,210-211   |
| 598 | 7101020077020<br>19    | 1-Feb-19 | MRS Gurmeet Kaur Gill V/s. Raheja Developers Limited                       | Section-9                      | Vijay Kaundal       | <b>[Hard]</b> -Translate-37,39,39B,58,60,62,68,70 / Wrong Arrange-195-197 / Missing-51  |
| 599 | 7101024063520<br>18/01 | 1-Feb-19 | Edelweiss Asset Reconstruction Company Ltd. V/s. D.S Constructions Limited | IB/277/PB/2018                 | Tishampati Sen      | <b>[Hard+Soft]</b> -Translate-166-167 / True Copy Sign & Stamp  |
| 600 | 7101020078320<br>19    | 1-Feb-19 | Magma Fincorp Ltd. V/s. Vishwa Bhumi Engineering Pvt. Limited              | Section-7                      | Shweta Kapoor       | <b>[Hard+Soft]</b> -Board Resoluation Missing   |
| 601 | 7101020077120<br>19    | 1-Feb-19 | MRS Jesleen Kaur Parneja V/s. Raheja Developers Limited                    | Section-9                      | Vijay Kaundal       | <b>[Hard]</b> -Translate-37,39,41,60,62,64,70,72,198,200,202  |
| 602 | 7101020076820<br>19    | 1-Feb-19 | Ajit Kaur Gill V/s. Raheja Developers Limited                              | Section-9                      | Vijay Kaundal       | <b>[Hard-Soft]</b> -Translate-37,41,60,64,70,198,202  |
| 603 | 7101020076620<br>19    | 1-Feb-19 | Mohinder Pal Singh Gill V/s. Raheja Developers Limited                     | Section-9                      | Vijay Kaundal       | <b>[Hard-Soft]</b> -Translate-37,41,60,64,70,198,202 / Pgs Not Clear-39,62,72,124 / 3Rs. Court Fees   |
| 604 | 7101020074420<br>19    | 1-Feb-19 | Amit Singhal & Anr. V/s. Experion Developers Pvt. Limited                  | Section-7                      | Dushyant Tiwari     | <b>[Hard+Soft]</b> -Wrong Arrange-15-16 / Pg Not Clear-83,122 / A4 Size Paper-93-99   |
| 605 | 7101020075720<br>19    | 1-Feb-19 | Oriental Bank Of Commerce V/s. Piyush Colonisers Limited                   | Section-7                      | Prashant Kumar      | <b>[Hard+Soft]</b> -Pgs Not Clear-147-156 / True Copy Sign & Stamp / Docs Not Show  |

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|-----|---------------------|----------|--|-----------|---------------------|---|
| 606 | 7101020076120<br>19 | 1-Feb-19 | Ador Welding Limited V/s. Cosmo Films Ltd.                 | Section-9 | Thomas Oommen       | [Hard+Soft]-Memo Of Parties / Advance Service / Board Resoulution / 10Rs. Welfare / Pg Not Clear-149-237 / Wrong Arrange-41-46 / Wrong Docs Soft Copy |
| 607 | 7101020073820<br>19 | 1-Feb-19 | IDL Explosives Ltd. V/s. Panam Coal Mines Limited          | Section-9 | Dillip Maharathi    | [Hard+Soft]-No Index All Volumes / Advance Service / Vakalatnama / No Docs In Soft Copy   |
| 608 | 7101020076520<br>19 | 1-Feb-19 | Dinesh Gupta V/s. Compact Lamps Pvt. Limited               | Section-7 | Pankaj Gupta        | [Hard+Soft]-List Of Date & Events / True Copy Stamp & Sign / Advance Service / Compliance Affidavit / Pg Not Clear-19,121                             |
| 609 | 7101020077420<br>19 | 1-Feb-19 | Munish Kumar Aggarwal V/s. Flora Dyeing House Pvt. Limited | Section-9 | Vibhor Garg         | [Hard+Soft]-E-Stamp Paper Not Matched In Affidavit / Pg Not Clear-51,61-62,64,66-71,76  |
| 610 | 7101020077920<br>19 | 1-Feb-19 | Gunjan Gupta V/s. Three C Projects Pvt. Limited            | Section-7 | Mansij Arya         | [Hard+Soft]-True Copy Stamp & Sign / Pg Not Clear-80,82,84,86,100,120,124,139   |
| 611 | 7101020076720<br>19 | 1-Feb-19 | Kushagra Awasthi & Ors. V/s. Mist Avenue Pvt. Limited      | Section-7 | Raghavendra M Bajaj | [Hard +Soft]-Pg Not Clear-120-129,131-132,134,136,140,179,182,138,263,276,277   |



**Samendra Shukla**  
Assistant Registrar